LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF October 2026.

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
1	**SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-01(Renumbered as CC-01, w.e. 14.09.2026)**	CENTRAL	306	CS (COMM)	CS (COMM)/1198/2026	01-10-2026	M/S AUTO LOGISTICS INDIA Vs THE NEW INDIA ASSURANCE CO LTD	Daljeet Singh(P),	9810252429	daljeetsinghadv@gmail.com	29.09.2026
			306	CS (COMM)	CS (COMM)/1201/2026	03-10-2026	LANDSEA IMPEX LIMITED Vs JAGJIT SINGH MAKKAR	Neelam Malik(P),	7303296156	neelam.malik8512@gmail.com	17.09.2026
			306	CS (COMM)	CS (COMM)/1202/2026	03-10-2026	M/S UBS PUBLISHERS DISTRIBUTOR PVT LTD Vs M/S VELAN BOOK SUPPLIERS	Sonu Vivek(P),	8800883110	apexlegalpartners@gmail.com	NA
			306	CS (COMM)/	CS (COMM)/1219/2026	06-10-2026	GURCHARAN SINGH JASBIR SINGH (HUF) Vs AUGURI AND ORS	hemant manjani(P),	9818182925	hemantmanjani@gmail.com	23.09.2026
			306	CS (COMM)/	CS (COMM)/1220/2026	06-10-2026	PULSE SOLAR SYSTEM PVT LTD Vs M/S SHRI SAI METAL AND STEEL	Arjun Sanjay(P),	9899500164	arunsanjay500@gmail.com	14.09.2026
			306	CS (COMM)/	CS (COMM)/1221/2026	06-10-2026	GEETIKA MITTAL Vs HEMANG SHARMA	Vikas Bhatia(P),	9811379676	vbhatia6@gmailc.om	29.09.2026
			306	CS (COMM)/	CS (COMM)/1238/2026	09-10-2026	M/S PREMIER PIGMENTS AND CHEMICALS Vs SHREE KRISHNA POLY CHEM AND ANR	Sonia Arora(P),	9999653994	advsoniaarora79@gmail.com	07.10.2026
			306	CS (COMM)/	CS (COMM)/1240/2026	09-10-2026	M/S ADITYA INFOTECH LIMITED Vs DEEPAK AGARWAL	Amit Kumar Singh(P),	9871291420	jurisprudence011@gmail.com	28.09.2026
			306	CS (COMM)/	CS (COMM)/1246/2026	10-10-2026	RAUNAK AGGARWAL Vs ANIL GIRI	sonam jain(P),	9873212406	sonam90jain23@gmail.com	07.09.2026
			306	CS (COMM)/	CS (COMM)/1247/2026	10-10-2026	SANDEEP GUPTA Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	07.10.2026
			306	CS (COMM)	CS (COMM)/1254/2026	12-10-2026	LALIT AGGARWAL Vs DEEPAK KUMAR GARG	Santoshi Yadav(P),	7678653450	santoshiy9@gmail.com	01.10.2026
			306	CS (COMM)	CS (COMM)/1279/2026	16-10-2026	BANK OF INDIA Vs HARVIR KUMAR	SUMIT KUMAR	8826307745	SUMITKUMAR.CNLU271@GMAIL.COM	09.10.2026
			306	CS (COMM)/	CS (COMM)/1280/2026	16-10-2026	M/S SUPER ELECTRICALS Vs M/S FALGUNI CORPORATION	ISHWAR SINGH	9212727374	ishwarsingh.delhi@gmail.com	08.10.2026
			306	CS (COMM)/	CS (COMM)/1287/2026	17-10-2026	J N ARORA & CO PVT LTD VS VISHAL KUMAR	PARVEEN DUTT	8178512005	advparveen1827@gmail.com	08.10.2026
			306	CS (COMM)/	CS (COMM)/1295/2026	22-10-2026	PAWAN KUMAR Vs MS AMBUJ HOTEL AND REAL ESTATE PVT LTD	Rubeena Rizvi(P),	8299289055	rizvirubeena@yahoo.com	12.10.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			306	CS (COMM)/	CS (COMM)/1312/2026	29-10-2026	BANK OF INDIA Vs GAURAV SHARMA AND ORS	Vishwanath prasad Tiwari(P),	9990182901	vptiwariadvocate@gmail.com	NA
			306	CS (COMM)/	CS (COMM)/1323/2026	30-10-2026	BANK OF INDIA Vs MOHAMMAD FIROZ ALAM	Amrendra Nath Shukla(P),	9910717081	advamrendra22@gmail.com	24.10.2026
2	SH. LOKESH KUMAR/SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT) (Renumbered as CC-02, w.e.f 14.09.2026) (Renumbered as CC-02, w.e.f 14.09.2026)	CENTRAL	410	CS (COMM)/1196/2026	CS (COMM)/1196/2026	01-10-2026	M/S MLJ INDUSTRIES LTD Vs GIOVE TECHNOSERVES PRIVATE LIMITED	Rama Sharma(P),	9911855122	ramasharma4597@gmail.com	17.08.2026
			410	CS (COMM)/1218/2026	CS (COMM)/1218/2026	06-10-2026	MR RAJ KUMAR SHARMA Vs M/S VIDVEDAA ORNATERIOR PVT LTD	Vineet Taneja(P),	7838661141		31.07.2026
			410	CS (COMM)/1319/2026	CS (COMM)/1319/2026	30-10-2026	M/S OSWAL PROMOTERS PRIVATE LIMITED Vs MR NITIN KUMAR GAUTAM	Mani Bhadra Jain(P),	9811042284	manibhadrajain@gmail.com	23.09.2026
			410	CS (COMM)/1209/2026	CS (COMM)/1209/2026	05-10-2026	SHRI AKSHAT AGGARWAL Vs SHRI MANAV ARORA	C.M GROVER	9654624323	manigrover001@gmail.com	24.09.2026
			410	CS (COMM)/1225/2026	CS (COMM)/1225/2026	07-10-2026	BANK OF BARODA Vs SMT SHAILY KUMARI	Umesh Joshi(P),	9910568669	advocateumesh2005@gmail.com	01.10.2026
			410	CS (COMM)/1217/2026	CS (COMM)/1217/2026	06-10-2026	UNION BANK OF INDIA Vs ROHIT GUPTA	ALOK KUMAR(P),	9911000126	ALOK.ADV2001@GMAIL.COM	30.09.2026
			410	CS (COMM)/1229/2026	CS (COMM)/1229/2026	07-10-2026	ROTARY OVERSEAS LLP Vs GK ENTERPRISES AND ANR	Jatin Rajput	9868242577	advocatejatinrajput@gmail.com	05.10.2026
			410	CS (COMM)/1244/2026	CS (COMM)/1244/2026	10-10-2026	M/S JAY SHREE TEA AND INDUSTRIES LIMITED Vs MOHIT AGGARWAL	Sanjay Aggarwal(P),	9871369954	aggarwal.sanjay1974@gmail.com	05.10.2026
			410	CS (COMM)/1274/2026	CS (COMM)/1274/2026	15-10-2026	VIVA BOOKS PRIVATE LTD Vs DUGA RAO MUTYALA	Narender Vashishta(P),	9811140704	nvashishta@gmail.com	09.09.2026
			410	CS (COMM)/1283/2026	CS (COMM)/1283/2026	17-10-2026	SAURABH CHOUDHARY SOLE PROP OF ADDMART COM Vs OM PAL SINGH SOLE PROPRIETOR OF ORBEST TECH	Mojahid Karim Khan	8800123812	mojahidkarimkhan@gmail.com	07.10.2026
			410	CS (COMM)/1290/2026	CS (COMM)/1290/2026	17-10-2026	REEDHINOX STEELAGE PRIVATE LIMITED Vs AMIT JOLLY	Shubham Agarwal(P),	9999877470	legaladvise.shubham@gmail.com	14.10.2026
			410	CS (COMM)/1308/2026	CS (COMM)/1308/2026	27-10-2026	M/S JAY SHREE TEA AND INDUSTRIES LIMITED Vs RAJINDER PAPNEJA	Sanjay Aggarwal(P),	9871369954	aggarwal.sanjay1974@gmail.com	13.10.2026
			410	CS (COMM)/1315/2026	CS (COMM)/1315/2026	29-10-2026	SHRI RISHI PAL SINGH Vs MUNICIPAL CORPORATION OF DELHI	C.P TYAGI	9810231866	cptyagi54@gmail.com	16.10.2026

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			410	CS (COMM)/1310/2026	CS (COMM)/1310/2026	28-10-2026	AMBA TRAVELS (PREET VIHAR) Vs BENGALI SENIOR SECONDARY SCHOOL	Rajeev Mishra(P),	8871560604	rajeevmishraclc@gmail.com	22.10.2026
			410	CS (COMM)/1328/2026	CS (COMM)/1328/2026	31-10-2026	ASHWANI AHUJA Vs ASHWANI ARYA AND ORS	Yogesh Chhabra	9871204245	noorkeshav.yc@gmail.com	20.11.2023
3	**SH. ANIL KUMAR SISODIA/SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-3 (Renumbered as CC-03, w.e. 14.09.2026)**	CENTRAL	--								
4	**SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-04 TIS HAZRI COURT CENTRAL DELHI (Renumbered as CC-04**	CENTRAL	--								
5	**MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-05 (Renumbered as CC-05, w.e. 14.09.2026)**	CENTRAL	COURT ROOM 302	CIVIL SUIT	Ex.COMM Award by Arb. Comm./141/2026	05-10-2026	Ankit Agarwal Prop of Pawan Export fabric Vs Gunjan Agarwal PRO OF PITRU OVERSEAS	JP GUPTA	9868597298	-	NA
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1211/2026	05-10-2026	DEEPIKA JINDAL Vs ANSHUL GOEL	JASDEEP ANAND	9999276924		07.08.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1214/2026	05-10-2026	BALMUKUND RANA Vs DEVENDER KUMAR SHARMA	AMIT KUMAR RANA	3178303621	advakrana01@gmail.com	21.09.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1215/2026	05-10-2026	BANK OF BARODA Vs M/S CODEX INFRATECH	UMESH JOSHI	9910568669	advocateumesh2005@gmail.com	30.09.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1216/2026	05-10-2026	M/S RITE MOULD PLAST PVT. LTD. Vs M/S SBT MANUFACTURING PVT. LTD.	VISHAL GARG	9810771302		29.09.2026
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/846/2026	06-10-2026	TATA CAPITAL LTD Vs YOGESH AGRAWAL 7737	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/854/2026	07-10-2026	INDORAILBUS TRAVEL PRIVATE LIMITED Vs JAGUAR TRAVELS	LAKSH CHUTANI	9220899553		NA
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1230/2026	07-10-2026	Dimple Kedia Vs Dheeraj Alagh	HARDIK AGGARWAL	7859984398	advocatehardikaggarwal@gmail.com	01.10.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1235/2026	08-10-2026	M/S AICA Laminates India Pvt Ltd Vs M/S Plywood Emporium	RISHABH MISTRY	9773877433	Rishabhmistry1997@gmail.com	16.09.2026
			COURT ROOM 302	CIVIL SUIT	Execution (Comm.)/471/2026	09-10-2026	Gammeys (India) And Co. Vs SURBHI MARKETING AGENCY	RAKESH SRIVASTAVA	9911116314		NA
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1258/2026	12-10-2026	KUKREJA AUTO COMPONENTS PVT. LTD. Vs NAZIR AHEMAD J AHURDDIN SHEIKH	SARABJOT SINGH	9582416602	legalsolutions1313@gmail.com	01.10.2026

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			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1259/2026	12-10-2026	MOBATREE MANUFACTURERS PRIVATE LIMITED Vs ARIGATO AND OBLIGADO MERCHANDISE PRIVATE LIMITED	LOKESH KUMAR AGGARWAL	9811218876	Lokesh@ACEconsillion.com	08.10.2026
			COURT ROOM 302	CIVIL SUIT	Execution (Comm.)/472/2026	13-10-2026	MOHD IQBAL Vs CHETAN	MANISH BANSAL	9811415557	Manish.y10@gmail.com	NA
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1263/2026	13-10-2026	MR ANIL GUPTA PROPRIETOR OF MS JAMMU PIPES Vs M/S RTC INDUSTRIES PVT. LTD.	VIBHU JAIN	9729615170	admin@vjlawoffice.in	05.10.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1264/2026	13-10-2026	Manjot Singh Vs Prakash Kumar	GOPAL DASS KATHURIA	9818920778	gopaldasskathuria1961@gmail.com	04.09.2026
			COURT ROOM 302	CIVIL SUIT	Execution (Comm.)/477/2026	14-10-2026	VARUNA VERMA Vs Municipal Corporation of Delhi and Ors.	SATYENDRA KUMAR SINGH	9811161525	sksimghl16@gmail.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP MISC. (COMM.)/15/2026	15-10-2026	M/S SAVELIFE INSTITUTE OF MEDICAL SCIENCES PVT. LTD. Vs M/S ANH TECHNOLOGIES PVT. LTD.	PARVEEN KUMAR AGGARWAL	9873935534	aggarwal_parveenkumar@yahoo.co.in	NA
			COURT ROOM 302	CIVIL SUIT	RP (Civil)/37/2026	15-10-2026	M/S PIONEER POLYPLAST Vs M/S PERFECT PLASTIC	RISHABH BANSAL AND RAVI NAMSAUT	9560670288		NA
			COURT ROOM 302	CIVIL SUIT	Execution (Comm.)/480/2026	15-10-2026	Vikas Sharma PROPRIETOR MS NITIN PRODUCTS Vs M/s Gagan Pharmaceuticals A Partnership Firm	PRADEEP KUMAR BHARDWAJ	9971929787	adv.pradeep1980@gmail.com	NA
			COURT ROOM 302	CIVIL SUIT	Execution (Comm.)/481/2026	15-10-2026	CANARA BANK Vs SANTOSH KUMAR	VIPIN	9871273759	vipin.verma.adv@gmail.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/857/2026	15-10-2026	TATA CAPITAL LTD Vs REKHA DEVI 3154	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1275/2026	15-10-2026	Rajeev Kumar Gupta Vs Municipal Corporation of Delhi	A.K. TRIVEDI AND ASSOCIATES	9810104312	aktrivedilawoffices@gmail.com	06.10.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1276/2026	15-10-2026	UNION BANK OF INDIA Vs AMAR PAL	MADHAV KUMAR PATHAK	7838808850	PATHAKMADHAV17588@GMAIL.COM	07.10.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1301/2026	23-10-2026	ICICI BANK LTD Vs DHRITI SETH AND ANR	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	17.10.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1302/2026	23-10-2026	PRASHANT GUPTA Vs VINEET TANDON	S.B. PANDEY	9313780408	sbpandey@yahoo.com	20.10.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1307/2026	24-10-2026	AVM TRADERS THROUGH ITS PARTNER GAURAV ANAND Vs HQ LAMPS MANUFACTURING COMPANY PRIVATE LIMITED	DEEPAK KOHLI	9811376026	deepak_adv1@yahoo.com	14.10.2026

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			COURT ROOM 302	CIVIL SUIT	OMP (COMM.)/95/2026	29-10-2026	DELHI URBAN SHELTER IMPROVEMENT BOARD Vs M/S YOGESH KUMAR AND COMPANY	RISHIKANT SINGH & DINESH KUMAR	9810186857	singhrishikantdos@gmail.com	NA
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1318/2026	29-10-2026	AKDK JAIN TRADING PVT LTD Vs NEERAJ KUMAR	NITIN ARORA	9818189667	nitin.arora465@gmail.com	22.10.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1327/2026	30-10-2026	BANK OF INDIA Vs SHAHIDA PROPRIETOR OF SHAHIDA BOUTIQUE	AMRENDRA NATH SHUKLA	9910717081	advamrendra22@gmail.com	22-10-2026
6	MS. SAVITRI/SH. RAMESH KUMAR II DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-06, w.e. 14.09.2026)	CENTRAL	308	RECOVERY	CS (COMM)/1199/2026	01-10-2026	SAURABH PAHWA Vs Harish Kumar	TANISHA VERMA(P),	9810283700	tverma2500@gnnail.com	10.09.2026 RS. 20985/-
			308	RECOVERY	CS (COMM)/1203/2026	03-10-2026	UBS PUBLISHERS DISTRIBUTOR PVT LTD Vs PARAMOUNT BOOK STALL	Sonu Vivek(P),	8800883110	apexleKalpartners@email.com	APP. FOR WAIVING OF COURT FEES.
			308	RECOVERY	CS (COMM)/1204/2026	03-10-2026	UBS PUBLISHERS DISTRIBUTORS PVT LTD Vs NEW INDIAN BOOK AGENCIES	Sonu Vivek(P),	8800883110	apexleKalpartners@email.com	APP. FOR WAIVING OF COURT FEES.
			308	RECOVERY	CS (COMM)/1222/2026	06-10-2026	GURCHARAN SINGH JASBIR SINGH Vs AUGURI	hemant manjani(P),	9818182925	hemantmanjani@gmail.com	23.09.2026 RS. 9950/-
			308	RECOVERY	CS (COMM)/1228/2026	07-10-2026	Hari Ram Son and Grand Son HUF Vs G K Enterprises and anr	GAURAV TRIPATHI(P),	9868242577	advocatejatinrajput@gmail.com	05.10.2026 RS. 8200/-
			308	RECOVERY	CS (COMM)/1291/2026	17-10-2026	Elpis Health Point Vs Kanchana Proprietor Indian Pharmaceuticals	Amit Kumar Singh(P),	871291420	jurisprudence011@gmail.com	14.10.2026 RS. 12250/-
			308	RECOVERY	CS (COMM)/1305/2026	24-10-2026	BTC TRADERS PRIVATE LIMITED Vs MODERN CIVIL CONSTRUCTION LLP	Jaspreet Singh(P),	9899641617	Jaspreet.law@gmail.com	21.10.2026 RS. 12600/-
			308	RECOVERY	CS (COMM)/1306/2026	24-10-2026	MS KEPRO TOOLS EQUIPMENTS P LTD Vs MS KANWAR ENTERPRISES P LTD	Sanjeev Sharma(P),	9810199132	NA	16.10.2026 RS. 14750/-
			308	RECOVERY	CS (COMM)/1325/2026	30-10-2026	PK OVERSEAS PVT LTD Vs KRBL Private Limited	Sunanda Tulsyan(P),	9891105069	sachar.akhil@gmail.com	27.10.2026 RS. 77500/-
			308	RECOVERY	CS (COMM)/1324/2026	30-10-2026	STATE BANK OF INDIA Vs VINOD KUMAR	Sweety Sood(P),	9811786067	msssoodadvocate@gmail.com	28.10.2026 RS. 8298/-
7	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-07, w.e. 14.09.2026)	CENTRAL	301	Civil	CS (COMM)/1233/2026	08-10-2026	Rukmani Metals (through its Partner Mr Utsav Khosla) Vs Mrs Rekha Rana (Sole Proprietor The Hardware Merchant)	Avsi Malik	9871921015	avsimalik@virayalegal.com	06.10.2026
			301	Civil	CS (COMM)/1257/2026	12-10-2026	ARUN KUMAR GOYAL (Prop M/s BMW Universal) Vs RAJVIR SINGH (Prop M/s Walia Traders)	Sandeep Jindal	9810474101	SANDEEPJINDAL@REDIFFMAIL.COM	09.10.2026

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			301	Civil	CS (COMM)/1262/2026	13-10-2026	MANJOT SINGH Vs UDAY SHANKER PATHAK	Kaushlender Singh	9818920778	gopaldasskathuria1961@gmail.com	07.10.2026
			301	Civil	CS (COMM)/1271/2026	15-10-2026	RANJAN KUMAR Vs SANJAY KUMAR	Nikhil Garg	9718353555	nikhilgarg1993@gmail.com	12.10.2026
			301	Civil	CS (COMM)/1288/2026	17-10-2026	HITIN SAHNI Vs SIDDHARTH MEHRA	ANANT RAO	8750602223	sudhir_sukhija@yahoo.com	09.10.2026
			301	Civil	CS (COMM)/1289/2026	17-10-2026	PUNJAB NATIONAL BANK Vs RAVINDER PRATAP SINGH	PARAS AGGARWAL	9810600656	parasaggarwaladv@gmail.com	09.10.2026
			301	Civil	CS (COMM)/1298/2026	23-10-2026	M/s LUV KUSH OVERSEAS PVT LTD Vs M/s SHRI DURGA TRADING CO AND ORS	Anubhav Jain	8375887003	adv.anubhav@nyaygiti.in	16.10.2026
			301	Civil	CS (COMM)/1297/2026	23-10-2026	M/s JAY SHREE TEA AND INDUSTIRES LIMITED Vs SANDEEP AGGARWAL	Puja Dubey	9871369954	aggarwal.sanjay1974@gmail.com	13.10.2026
			301	Civil	CS (COMM)/1296/2026	23-10-2026	Hansraj Kohli and Sons HUF Vs M/s Vaishnavi Diamonds	Sanjay Tyagi	9717824555	sanjaytyagi@gmail.com	17.10.2026
			301	Civil	CS (COMM)/1303/2026	24-10-2026	M/s MRA Sons Enterprises Pvt Ltd Vs Anil Garg (Prop M/s Sewing Stars)	shanker Kashyap	9899036093	kartickay7@gmail.com	08.10.2026
			301	Civil	CS (COMM)/1311/2026	28-10-2026	BANK OF INDIA Vs RAMESH KUMAR CHADHA	Vishwanath prasad Tiwari	9990182901	vptiwariadvocate@gmail.com	24.10.2026
			301	Civil	CS (COMM)/1330/2026	31-10-2026	KRISHNA KUMAR SINGH Vs MUNICIPAL CORPORATION OF DELHI	Robin Bhardwaj	9560905884	robinbhardwaj529@gmail.com	24.10.2026
8	**SH. POORAN CHAND/SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-08, w.e. 14.09.2026)**	CENTRAL	COURT ROOM 309	CS (COMM)	CS (COMM)/1223/2026	06-10-2026	UPL LIMITED AND ANR Vs ALPHA CROP CARE	Mohit Yadav	8376025928	adv.mohit36@gmail.com	29.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1224/2026	06-10-2026	Radhika Metals Vs Vikas Steels Enterprises	Aayush Dawar	9667180218	advaayushdawar@gmail.com	05.10.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1226/2026	07-10-2026	KAMAL KUMAR Vs ARIF KHAN	Ajay	7011398178	lawmanfightback@gmail.com	09.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1236/2026	09-10-2026	INDIAN BANK Vs ARNAV ENTERPRISES	Rashmi Srivastava	9810330428	rashmi20a@gmail.com	25.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1242/2026	09-10-2026	BANK OF BARODA Vs RASHI KOHLI	Umesh Joshi	9910568669	advocateumesh2005@gmail.com	06.10.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 309	CS (COMM)	CS (COMM)/1248/2026	10-10-2026	RAJESH MINGLANI Vs SANJAY KUMAR PANDEY	Bharat Prakash	9268300000	Bharat.gupta@rkca.net	08.10.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1249/2026	10-10-2026	SHYAM SUNDER THRU LRs Vs B K DAS	Dinesh Singh Chaudhary	9868060789	dineshchaudhary21@yahoo.in	30.07.2018
			COURT ROOM 309	CS (COMM)	CS (COMM)/1255/2026	12-10-2026	Pawan Kumar Bhutani Vs Anu Ohri	Manish Dewan	9213905829	manishdiwanadv@gmail.com	30.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1266/2026	14-10-2026	SKAI AUTO PVT. LTD Vs RAJESH MEHTA	Harish Batra	7838828878	Harish.batra7@gmail.com	17.08.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1268/2026	14-10-2026	Rajeev Kumar Gupta Vs Municipal Corporation of Delhi	A K Trivedi	9871441764	aktrivedilawoffices@gmail.com	06.10.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1270/2026	15-10-2026	ASHOK KUMAR DAGA Vs ROHIT JAIN	Shubham Kothari	9900228403	-	05.10.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1292/2026	22-10-2026	PUNJABI CHAAP CORNER PRIVATE LIMITED AND ANR Vs ADITYA KUMAR	V K Puri	9911569395	puries_1@yahoo.co.in	08.10.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1293/2026	22-10-2026	RAUNAK AGGARWAL Vs CHIKKADE LAKSHMANE GOWDA CHETHANK KUMAR	Sonam Jain	9873212406	sonam90jain23@gmail.com	07.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1294/2026	22-10-2026	RAUNAK AGGARWAL Vs SHRI SHAMALAJI SALES PVT LTD	Sonam Jain	9873212406	sonam90jain23@gmail.com	09.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1304/2026	24-10-2026	HUMMING BIRD MOTORS PVT LTD Vs NITINBHAI GANESHBHAI SOJITRA proprietor of JAY KHODAL INDUSTRIES	Prateek Gandotra	9211180301	prateekgandotra14@gmail.com	22.10.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1326/2026	30-10-2026	MANTHAN CREATION Vs KESHAV VARSHNEY	Shashank Sharma	9560417636	shashanksharma.advocate@gmail.com	23.10.2026
9	**SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-09, w.e. 14.09.2026)**	CENTRAL	401	CS (COMM)	1197/2026	01.10.2026	Hind Dawakhana India Vs AKRAM BAIG	Lenin Vinober & Himali Gandhi	8800482831	vinobdergandhi@gmail.com	22.09.2026
			401	CS (COMM)	1227/2026	07.10.2026	SHIV COTTON MILLS PVT LTD Vs BHUPINDER SINGH	Bhanu Gupta	9953546358	guptanhabu197@gmail.com	31.08.2026
			401	CS (COMM)	1234/2026	08.10.2026	SARIKA GARG Vs HEENA CHATRATH	Knowlex Associates	9958986363	info@knowlex.in	06.10.2026
			401	CS (COMM)	1243/2026	07.10.2026	PP TEXO FAB PRIVATE LIMITED Vs Rahul Gupta	Custodes Legis	9718302748	associates@custodeslegis.com	07.10.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			401	CS (COMM)	1256/2026	12.10.2026	UFLEX LIMITED Vs ORIENT MARINE LINES PVT. LTD.	Rajiv Agarwal	9810028877	lawyersinc@rediffmail.com	09.10.2026
			401	CS (COMM)	1267/2026	14.10.2026	Mukesh Kumar Vs Municipal Corporation of Delhi	A.K. Trivedi	9871441764	aktrivedilawoffices@gmail.com	06.10.2026
			401	CS COMM	1282/26	16.10.2026	M/S INDIAN FAB VS RAMESH PRASAD	SIDDHANT BANGA	9999369931	not provided	26.05.2026
			401	CS (COMM)	1286/2026	17.10.2026	DAMYA ENTERPRISES PVT LTD Vs MR JITENDER	SATYAKI LEGAL	7982272154	amandurgaadv@gmail.com	13.10.2026
10	**SH. NARESH KUMAR MALHOTRA/SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-10, w.e. 14.09.2026)**	CENTRAL	--								
11	**MS. MANJUSHA WADHWA/SH, ASHUTOSH KUMAR, , DISTRICT JUDGE (COMMERCIAL COURT)-01**	WEST	201	CS	CS (COMM)/1001/2026	05-10-2026	PREM CHAND AND SONS Vs SIDDHARTH ENTERPRISES AND ORS	KUSHAGRA BANSAL(P),	9999448797	kushagrabansal@akassociates.org.in	03-10-2026
				CS	CS (COMM)/1014/2026	07-10-2026	MAHASHIAN DI HATTI PRIVATE LIMITED Vs NALIN DEEPAK KUMAR SOLE PROPRIETOR OF D M SALES	MANISH SINGHAL(P),	9811529112	mangla.i12r@gmail.com	29-12-2025
				CS	CS (COMM)/1015/2026	07-10-2026	MOHD ZAKI PROP (PROP) M/S AMIR ELECTROPLATING-- Vs MS NISHPAL (PROP) M/S SHIV SHAKTI INDUSTRIES	Naved Rajput(P),	9811282952	navedrajput786@gmail.com	05-10-2026
				CS	CS (COMM)/1017/2026	08-10-2026	STATE BANK OF INDIA Vs VIKASH	TIRATH LAL YADAV(P),	9643228307	advtirath@gmail.com	06-10-2026
				CS	CS (COMM)/1022/2026	08-10-2026	Jai Durga Pharma through its Proprietor Dinesh Kumar Vs M C Pharma through its Proprietor Chirag Jindal	Suraj Singh Chauhan(P),	8077550245	spchauhan2010@gmail.com	05-03-2025
				CS	CS (COMM)/1027/2026	09-10-2026	RAKESH KAPOOR AND ANR -- Vs AKASH BANGIA	GULBIR SINGH(P),	9891571284	ADVoCATEPKGOEL@GMAIL.CoM	07-10-2026
				CS	CS (COMM)/1037/2026	12-10-2026	M/S AQUALITE INDUSTRIES PRIVATE LIMITED Vs FOWMINA PROPRIETOR OF M/S TIRUPUR TRADERS	ARCHIT SINGHAL(P),	9599043045	legal@sigmalega.in	09-10-2026
				CS	CS (COMM)/1046/2026	13-10-2026	DR ALIES PROFESSIONAL THROUGH ITS PROPRIETOR MR BHAVIK HASMUKHBHAI PATOLIYA Vs	SANDHYA CHATURVEDI(P),	9582874719	anil.ky94@gmail.com	11-10-2026
				CS	CS (COMM)/1045/2026	13-10-2026	MAHASHIAN DI HATTI PRIVATE LIMITED Vs NALIN DEEPAK KUMAR SOLE PROPRIETOR OF D M SALES	MANISH SINGHAL(P),	9811529112	mangla.i12r@gmail.com	11-10-2026
				CS	CS (COMM)/1056/2026	14-10-2026	INDIAN BANK Vs ADVIKA URBAN PACKAGING AND ANR	Vinita Raghav(P),	99580708371	vinitaraghav76@gmail.com	04-02-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS	CS (COMM)/1057/2026	14-10-2026	M/S CITY ENTERPRISES Vs Lucky Johri Partners of M/s TOT International and Anr	Sudarshan Kumar Sharma(P),	9958448208	sudarshanshanna.adv@gmail.com	25-09-2026
				CS	CS (COMM)/1070/2026	17-10-2026	APS OBEROI PROP M/S HYDMARK APPLICON -- Vs M/S SUBRTO MACHINE TOOLS AND ANR	Anjani Kumar Choudhary(P),	9811675024	anianichoudhari@gmail.com	15-10-2026
				CS	CS (COMM)/1069/2026	17-10-2026	DINESH KHANNA SOLE PROPRIETOR M/S SHIVA TIMBER TRADERS Vs M/S MOHINI ELECTRICALS LTD	Arush Kumar Malhotra(P),	9818376231	mwlawassociates@gmail.com	13-10-2026
				CS	CS (COMM)/1094/2026	29-10-2026	HEM KANT JHA PROPRIETOR OF M/S MAA BHAWANI ENTERPRISES Vs PRAKASH SHARMA PROPRIETOR OF M/S SHARMA AND SONS	Karan Bhambri(P),	8882684194	ADVKARANBHAMBRI@GMAIL.COM	26-10-2026
				CS	CS (COMM)/1093/2026	29-10-2026	MOHIT MANGLA PROPRIETOR OF M/S SHRI GANGADHAR ENTERPRISES Vs VIKAS JAIN PROPRIETOR OF M/S KHUSHI FOOTWEAR INDIA	Rakesh Kumar(P),	9711771000	rakesh.advocate18@gmail.con	23-10-2026
				CS	CS (COMM)/1092/2026	29-10-2026	THE NAINITAL BANK LIMITED Vs AAYUSHI BAJAJ AND ANR	Karan Anand(P),	9811867947	adv.karananand@gmail.com	22-10-2026
				CS	CS (COMM)/1091/2026	29-10-2026	THE NAINITAL BANK LIMITED Vs SIMRAN BAJAJ AND ANR	Karan Anand(P),	9811867947	adv.karananand@gmail.com	22-10-2026
				CS	CS (COMM)/1106/2026	31-10-2026	BANK OF INDIA Vs M/S BK ELECTRONICS THROUGH PROPRIETOR BRIJESH GUPTA	AJAY KUMAR SAINI(P),	8882449168	sk.lawnexus@gmail.com	10-09-2026
				CS	CS (COMM)/1107/2026	31-10-2026	M/S SUKHMAN WELLNESS WORLD THROUGH ITS PROPRIETOR DEVRAJ Vs M/S ROHIN INFOTECH THROUGH PROPRIETOR SANDEEP	Ashish Jain(P),	9891323730	jainandjainadvocates@gmail.com	27-10-2026
12	MS. RAJ RANI GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	209 Extn Block	CS COMM	997/2026	03.10.2026	ORIENT MICRO ABRASTIVES LTD VS GARDEN GLORY	NIPUN GUPTA	9899995100	legal.nkpartners@gmail.com	30.09.2026
				CS COMM	998/2026	03.10.2026	GIPSKARTON INDIA PVT LTD VS. VARUN MALHOTRA	RACHNA MAHESHWAR	971005668	rachnamaheshwari4@gmail.com	29.09.2026
				CS COMM	1010/2026	07.10.2026	GIRISH ARORA VS. PRAVEEN ARORA	SWADESH BANSAL	9899848679	swadeshbansal73804@gmail.com	24.09.2026
				CS(COMM)	1012/2026	07.10.2026	ICICI BANK VS. SIMAR SING SETHI	SATISH KUMAR	9811191050	satish@klfindia.com	03.10.2026
				CS(COMM)	1019/2026	08.10.2026	MAX ENGINEERING AND MARKETING PVT LTD VS. AMIT KUAMR	JITENDER KUMAR DHINGRA	9811273040	jkdhingra2014@gmail.com	06.10.2026
				CS(COMM)	1026/2026	09.10.2026	BIMAL PAPERS PVT LTD VS. KHATUSHAM PRINTERS	VIKAS SAREEEN	8826872049	lexworkss@gmail.com	07.10.2026

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				CS COMM	1029/2026	10.10.2026	BANK OF INDIA VS. SONIA NAGPAL	GAURAV DUA	9910599511	gauravdua8gmail.com	09.10.2026
				CS COMM	1038/2026	12.10.2026	SADHNA NAYAR VS. GOOD TO GO FOODWORKS PVT LTD	KULDEEP RAI CHALWA	9971897143	vchawla@kreco.co.in	07.10.2026
				CS COMM	1047/2026	13.10.2026	CANARA BANK VS. RUPESH SINGH	ASHOK KUMAR	9560396555	kakkarashok@rediffmail.com	01.10.2026
				CS(COMM)	1047/2026	13.10.2026	SHREE KARANGAR TEXTILES LTD VS. ACP SPORTS PVT LTD	ARCHIT SINGHAL	9599043045	legal@signmaiegal.in	12.10.2026
				CS(COMM)	1054/2026	14.10.2026	SUNIL KUMAR DUREJA VS. INDU BEHL	PARUL DUREJA	9953032067	paruldureja@gmail.com	13.09.2026
				CS(COMM)	1055/2026	14.10.2026	UNION BANK OF INDIA VS. SAHIL BHATI	AMIT GUPTA	9810224624	amitgupta366@gmail.com	09.09.2026
				CS COMM	1062/2026	15.10.2026	INDIAN BANK VS. BALAJI COMMUNICATION	SWEETY SOOD	9811786067	msssoodadvocate@gmail.om	14.10.2026
				CS(COMM)	1064/2026	16.10.2026	KUNAL KHOSLA VS. NITIN MITTAL	SUSHEL SHAH	8800762412	sushailshahadvocate@gmail.com	09.10.2026
				CS(COMM)	1065/2026	16.10.2026	ABHAY TAYAL VS. PREM BALLABH	ROHIT JAIN	9811074162	rohitjn2003@gmail.com	09.10.2026
				CS COMM	168/2026	17.10.2026	OPEN SOURCE BUSINESS SOLUTIONS PVT LTS VS. SHRIKANT INDRAJIT AALAT	ARUN AGRAWAL	981063624	advocatearun23@gmail.com	14.10.2026
				CS(COMM)	1085/2026	27.10.2026	ICICI BANK VS. SIMARANJEET KAUR	DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	23.10.2026
				CS(COMM)	1086/2026	27.10.2026	KALICHARAN SHARMA VS. HANUMAN RAM	BANKE BIHARI	7982892966	advocatebbpanda127@gmail.com	13.10.2026
				CS COMM	1089/2026	28.10.2026	VIKAS KOHLI VS. HDFC ERGO	NAVDDEP SINGH	9811311360	Nsingh_1908@yahoo.com	09.10.2026
13	**SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03**	WEST	203 Extn Block		OMP (I) (COMM)/1585/2026	01-10-2026	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD Vs T NATRAJAN DURGA PRASAD	ABID AHMAD(P),			
					Execution (Comm)/375/2026	06-10-2026	KOTAK MAHINDRA PRIME LTD Vs AMAN SHARMA	Ritu Rana(P),			

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					Execution (Comm)/374/2026	06-10-2026	KOTAK MAHINDRA PRIME LTD Vs MAHENDER KUMAR	Ritu Rana(P),			
					OMP (I) (COMM)/1594/2026	06-10-2026	PIRAMAL FINANCE LTD Vs MOHD SALIM	MUKUND KUMAR JHA(P),			
					CS (COMM)/1006/2026	06-10-2026	Mrs Sarita Baid Prop Ms Puneet Electricals Vs NOVACARE APPLIANCES PRIVATE LIMITED	CHANDRA SHEKHAR SALHAITA(P),	8130483100	advocatecss99@gmail.com	01-10-2026
					CS (COMM)/1011/2026	07-10-2026	MAHINDER GUPTA Vs MS TEX -FAB	BHUPENDRA TYAGI(P),	9810695226		05-10-2026
					CS (COMM)/1009/2026	07-10-2026	Ms Eppion Lifesciences Pvt Ltd Vs Charvi Goel	Atul Sahi(P),	987335153	atulshahi@hotmail.com	05-10-2026
					Misc DJ/1139/2026	08-10-2026	SH ACHAL SHARMA Vs SH ANIL ARORA	Pankaj Tomer(P),			
					CS (COMM)/1025/2026	09-10-2026	GOKUL FOOTWEAR PRIVATE LTD Vs NASIM AHMED	Rakesh Kumar(P),	9711771000	rakesh.advocatelS@)email.com	07-10-2026
					Execution (Comm)/383/2026	10-10-2026	KAMLADITYYA CONSTRUCTION PVT LTD TH ITS DIRECTOR Mr ABHISHEK KUMAR Vs JAL SURAKSHA ENGINEERS PVT LTD THROUGH ITS CEO	Lalit Kumar(P),			
					CS (COMM)/1035/2026	12-10-2026	RG POLYMERS TRADERS THROUGH ITS SOLE PROPRIETOR SH RAHUL GARG Vs SS TRADING COMPANY THROUGH ITS SOLE PROPRIETOR SH	NEERAJ KUMAR SHAH(P),	9818606997		12-08-2026
					CS (COMM)/1044/2026	13-10-2026	CANARA BANK Vs SHOBHA CHHABRA	Ashok Kakkar(P),	9560396555	kakkarashok@redifmail.com	
					CS (COMM)/1043/2026	13-10-2026	MAHASHIAN DI HATTI PRIVATE LIMITED Vs Nalin Deepak Kumar	MANISH SINGHAL(P),	9811529112	mangla.igr@gmail.com	11-10-2026
					CS (COMM)/1042/2026	13-10-2026	Zion International Food Ingredients Private Limited Vs Mohd Akhtar	NIKITA GUPTA(P),	9711894248		09-04-2026
					Execution (Comm)/385/2026	13-10-2026	MS SARAOGI SUPER SALES PVT LTD Vs MR BINOD KUMAR CHAWRASIA	Himanshu Gupta(P),			
					Execution (Comm)/384/2026	13-10-2026	MS SARAOGI SUPER SALES PVT LTD Vs MS CITY HUB	Himanshu Gupta(P),			
					Misc DJ/1177/2026	17-10-2026	Satish Ostawal Vs Bhawna	Shreshth Jain(P),			

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					CS (COMM)/1071/2026	17-10-2026	SHREE KARANGAR TEXTILE P LTD THROUGH ITS AR PARVEEN KUMAR JINDAL Vs BHAGWAN DASS PROPRIETOR OF ANKIT FOOTWEAR	ARCHIT SINGHAL(P),	9599043045	legal@sigmalegal.in	15-10-2026
					CS (COMM)/1074/2026	22-10-2026	Bank of Baroda Vs Nidhi Maggo	Sharma & Associates(P),	9650501903	advhunnysharma.28@gmail.com	13-10-2026
					CS (COMM)/1075/2026	22-10-2026	Chander Shekhar Kumar Singh Vs Tirupati Metal Recycling Pvt Ltd	Jaspreet Singh(P),	9899604908	karansafron50@gmail.com	12-10-2026
					CS (COMM)/1079/2026	23-10-2026	Rivaldo Fashions Private Limited Through AR Mr Vipin Goel Vs Dinesh Kumar Ahirwar Proprietor of Prashant Boot House	ARCHIT SINGHAL(P),	9599043045	legal@sigmalegal.in	19-10-2026
					CS (COMM)/1078/2026	23-10-2026	ICICI BANK LTD Vs KHULLAR APPARELS PVT LTD AND ORS	ALOK KUMAR(P),	9811000126	alok.adv2001@gmail.com	17-10-2026
					M-Ex/399/2026	24-10-2026	VIJAY KUMAR JAIN Vs RICHMOND GLOBAL SCHOOL	Harsh Kashyap(P),			
					Execution (Comm)/392/2026	24-10-2026	CENTRAL BANK OF INDIA Vs ANAND KUMAR YADAV	LOKESH KUMAR KALRA(P),			
					CS (COMM)/1083/2026	24-10-2026	MS AQUALITE INDUSTRIES PRIVATE LIMITED THROUGH ITS AR NITIN SHARMA Vs GIGA MALA RAM PROPRIETOR OF MS BALARAM FOOTWEAR	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	22-10-2026
					CS (COMM)/1090/2026	28-10-2026	Shree Shyam Enterprises Vs Shri Ram Plastic And Hardware	SANTOSH KUMAR(P),	9911033443	advsantosh.kumar]987(@gmail.com	23-10-2026
					M-Ex/402/2026	29-10-2026	RAJ BALA TANWAR Vs DHRUV KUMAR SINHA	Sauraj Yadav(P),			
					CS (COMM)/1102/2026	30-10-2026	SUNNY CHAWLA Vs M S KARA PETTECH PVT LTD	Vikas chhabra(P),	9212416114		27-10-2026
					CS (COMM)/1103/2026	30-10-2026	MAHASHIAN DI HATTI PRIVATE LIMITED Vs HAMDARD NATIONAL FOUNDATION INDIA	MANISH SINGHAL(P),	9811529112	mangla.igr@gmail.com	28-10-2026
					OMP (I) (COMM)/1643/2026	31-10-2026	Yes Bank Ltd Vs BIDYA SAGAR	ADV. LALIT PANDEY(P),			
					OMP (I) (COMM)/1644/2026	31-10-2026	Yes Bank Ltd Vs RAKESH RANVIR SINGH	ADV. LALIT PANDEY(P),			
					OMP (I) (COMM)/1645/2026	31-10-2026	Yes Bank Ltd Vs VIVEK ARORA	ADV. LALIT PANDEY(P),			

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					OMP (I) (COMM)/1641/2026	31-10-2026	Yes Bank Ltd Vs SHIV MAHIMA TRANSPORT	ADV. LALIT PANDEY(P),			
					OMP (I) (COMM)/1642/2026	31-10-2026	Yes Bank Ltd Vs YAKUB ALI	ADV. LALIT PANDEY(P),			
					CS (COMM)/1087/2026	27-10-2026	Sh Gurinder Pal Singh And Anr Vs MS Standard Overseas Firm	ANANT RAO(P),	9811297244	RSPREMPAULAHUJA@GMAIL.COM	22-10-2026
					OMP (I) (COMM)/1627/2026	23-10-2026	YES BANK LTD Vs VIPIN KUMAR	SANJEEV PATHAK(P),			
					CS (COMM)/1077/2026	23-10-2026	Smt Vidyawati Vs Prizm Payment Services Pvt Ltd	Digvijay Bhardwaj(P),			
					OMP (I) (COMM)/1626/2026	23-10-2026	YES BANK LTD Vs NIZAMUDDIN RAFIQ KHAN	SANJEEV PATHAK(P),			
					OMP (E) (COMM)/5/2026	22-10-2026	Late Smt Veenu Nangia through LR Vs Late Shri Gurjinder Pal Singh through LR	Raghu Tandon(P),			
					OMP (COMM)/23/2026	16-10-2026	Stressed Asset Resolve Consultants Vs Valley Iron Steel Co Ltd	Ritu Aggarwal(P),			
					CS (COMM)/1036/2026	12-10-2026	MS AQUALITE INDUSTRIES PRIVATE LIMITED Vs UDAY B CHAUHAN HUF TRADE NAME SPARROW ENTERPRISE	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	08-10-2026
					CS (COMM)/1032/2026	10-10-2026	GS Construction Vs Welkin India Inc	abhishek rawat(P),	7011714699	Advocateabhishek07@'gmail.com	14-09-2026
					Misc DJ/1138/2026	08-10-2026	Hariom Aggarwal Vs Welkin India Incorporate and Ors	Mamta sarna(P),			
					OMP (I) (COMM)/1600/2026	07-10-2026	Yes Bank Ltd Vs NIRMALA DEVI	ADV. LALIT PANDEY(P),			
					OMP (I) (COMM)/1603/2026	07-10-2026	Yes Bank Ltd Vs MOHIT MOHIT	ADV. LALIT PANDEY(P),			
					OMP (I) (COMM)/1602/2026	07-10-2026	Yes Bank Ltd Vs AMIT RATHAUR	ADV. LALIT PANDEY(P),			
					OMP (I) (COMM)/1589/2026	05-10-2026	YES BANK LTD Vs MOHD JAHANGIR	KARTIK KUMAR(P),			

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					OMP (I) (COMM)/1588/2026	05-10-2026	YES BANK LTD Vs ANKIT JUNEJA	KARTIK KUMAR(P),			
					CS (COMM)/994/2026	01-10-2026	HUGEL INFRA PRIVATE LIMITED VS KISSANDHAN AGRI FINANCIAL SERVICES PVT LTD	SIDDHARTH AGGARWAL(P),	9871588350	SA9870@GMAIL.COM	28-09-2026
					CS (COMM)/1080/2026	23-10-2026	SANTOSH KUMAR PANDEY Vs SUMIT KHARI		9899911324	AMPLEGALSOLUTIONS@GMAIL.COM	16-10-2026
14	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST	202 Extn Block	EX	EXECUTION (COMM.)/367/2026	01-10-2026	WORLDFA EXPORTS PVT LTD VS SATVINDER KAUR	RAJESH KR	9899694578	adv@rajesh.gmail.com	NIL
				EX	EXECUTION (COMM.)/368/2026	01-10-2026	CANARA BANK VS ANOOP SINGH PROPRIETOR OF SINGH SPORTS AND FITNESS	MANOJ	9811133644	manojk.adv@yahoo.com	NIL
				OMP	OMP (I) (COMM.)/1587/2026	05-10-2026	YES BANK LTD VS SANJEEV KUMAR	ROHIT WADHWA	9863584542	apexlaw261@email.com	NIL
				OMP	OMP (I) (COMM.)/1608/2026	07-10-2026	YES BANK LTD VS POOJA SOLANKI	MANOJ KHATRI	9555254789	MANOJKHATRI@GMAIL.COM	NIL
				OMP	OMP (I) (COMM.)/1609/2026	07-10-2026	YES BANK LTD VS AJAY SINGH	RAJESH KUMAR	9312308958	RAKADV@GMAIL.COM	NIL
				EX	EXECUTION (COMM.)/379/2026	08-10-2026	BANK OF MAHARASHTRA VS AISHWARYA SHAHI	MANOJ KHATRI	9811133644	manojk.adv@yahoo.com	NIL
				CS	CS (COMM)/1018/2026	08-10-2026	A AND S STEEL PRIVATE LIMITED VS ANURAG ANAND	ISHANT THAKUR	8800209109	LAWPARTNERS.SS@GMAIL.COM	01-09-2026
				CS	CS (COMM)/1020/2026	08-10-2026	S SUKHJIT SINGH THUKRAL VS SHARAD CHUGH	SUNIL SINGH	8800209109	advsunilsinghp@gamil.com	06-10-2026
				CS	CS (COMM)/1023/2026	08-10-2026	VINOD KUMAR VS MOHAMMAD BILAL TAYOOB HADFA	SEWA SINGH	9999063760	ADVOCATESEWASINGH@GMAIL.COM	07-10-2026
				CS	CS (COMM)/1028/2026	09-10-2026	MESSERS KU PROFILES THROUGH ITS PARTNER SH GAGAN AGGARWAL VS MESSERS SCK INFRATECH PVT LTD	SHAILENDER	9212257887	SHAILENDERKAMRA@GMAIL.COM	08-10-2026
				CS	CS (COMM)/1030/2026	10-10-2026	AKUMS DRUGS AND PHARMACEUTICALS LIMITED VS MS BAKSHI MARK PVT LTD	RANJEET KUMAR	9312578945	ADVRANJEET@GMAIL.COM	07-10-2026
				CS	CS (COMM)/1034/2026	10-10-2026	UNION BANK OF INDIA VS RAM NATH JHA PROP JAI HANUMAN TRADING AND MANUFACTURING	SUMIT	9650941688	SUMITSARNA@GMAIL.COM	19-08-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP	OMP (I) (COMM.)/1614/2026	10-10-2026	PIRAMAL FINANCE LTD VS GULFAM ABDULHAMID	GAURAV RANA	9999797229	MALHOTRAGAURAV1976@YAHOO.COM	NIL
				CS	CS (COMM)/1041/2026	12-10-2026	AMIR CHAND AND SONS VS MOHAMMAD SHAMSHER ALAM	GAURAV RANA	9999797229	MALHOTRAGAURAV1976@YAHOO.COM	09-10-2026
				EX	EXECUTION (COMM.)/386/2026	13-10-2026	KOHINOOR RIBBON FACTORY VS GINI AND JONY LIMITED	GAURAV RANA	9312578945	ADVRANJEET@GMAIL.COM	NIL
				CS	CS (COMM)/1061/2026	15-10-2026	RADHIKA AGENCIES PVT LTD VS SHRI BALAJI TRANSFORMERS	RANJEET KUMAR	9999927207	-	13-10-2026
				OMP	OMP (I) (COMM.)/1617/2026	15-10-2026	YES BANK LTD VS CHHAYA BHARANA	RANJEET KUMAR	9815312248	DCLAWOFFICES9408@GMAIL.COM	NIL
				OMP	OMP (I) (COMM.)/1618/2026	15-10-2026	YES BANK LTD VS ARUN UPMANYU	ANKIT YADAV	9560990911	ANKITADV1992@GMAIL.COM	NIL
				OMP	OMP (I) (COMM.)/1619/2026	15-10-2026	YES BANK LTD VS HARDEV PURAN SINGH	SADANAND	9811101222	SANADAND.ASAPARTNERS@GMAIL.COM	NIL
				CS	CS (COMM)/1066/2026	16-10-2026	RAMAN GANDHI VS MADHU	MANOJ	9811133644	manojk.adv@yahoo.com	14-10-2026
				CS	CS (COMM)/1073/2026	22-10-2026	RUPALI SINGHAL VS LAKSHYA FOOD INDIA LTD	MANOJ	9811133644	manojk.adv@yahoo.com	09-10-2026
				CS	CS (COMM)/1076/2026	22-10-2026	MS SMART ENTERPRISES VS MS WELKIN INDIA INCORPORATE	MANOJ	9811133644	manojk.adv@yahoo.com	07-10-2026
				MIS	MISC DJ/1181/2026	22-10-2026	M/S DUROJ INFRA PVT LTD VS PARAMJEET KAUR	ANIL	9811021060	ANILPRUTHI25@HOTMAIL.COM	NIL
				CS	CS (COMM)/1082/2026	24-10-2026	STATE BANK OF INDIA VS KOTEKAR ROSHAN BABURAO	MANOJ	9811133644	manojk.adv@yahoo.com	19-10-2026
				CS	CS (COMM)/1084/2026	24-10-2026	CROWN GASKET PVT LTD THROUGH DIRECTOR VARUN ANAND VS KONEET INDUSTRIES THROUGH DIRECTORS KARAN BHAGWAT	MANOJ	9811133644	manojk.adv@yahoo.com	15-10-2026
				MISC	MISC DJ/1200/2026	24-10-2026	TRANJIT SINGH VS YES BANK LTD	MANOJ	9811133644	manojk.adv@yahoo.com	NIL
				OMP	OMP (I) (COMM.)/1634/2026	24-10-2026	YES BANK LTD VS JAI SHRI YADAV	MANOJ	9811133644	manojk.adv@yahoo.com	NIL

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				OMP	OMP (I) (COMM.)/1635/2026	24-10-2026	YES BANK LTD VS PARAG NARULA	MANOJ	9654371856	ADVPANDEYMANOJ@GMAIL.COM	NIL
				COUNTER	COUNTER CLAIM/54/2026	27-10-2026	HARSH GOEL VS PRAVEEN GARG	MANOJ PANDAY	9654371856	ADVPANDEYMANOJ@GMAIL.COM	NIL
				MISC	MISC DJ/1210/2026	27-10-2026	YES BANK LTD VS TARANJIT SINGH	MANOJ	9811133644	manojk.adv@yahoo.com	NIL
				CS	CS (COMM)/1088/2026	28-10-2026	MOHIT MANGLA VS SHEETAL WADHWAN	MANOJ KHATRI	9811133644	manojk.adv@yahoo.com	19-10-2026
				MISC	MISC DJ/1228/2026	29-10-2026	TSC FINSERV PRIVATE LIMITED VS ANAVI MOTORS	MANOJ KHATRI	9811133644	manojk.adv@yahoo.com	NIL
				OMP	OMP (I) (COMM.)/1639/2026	29-10-2026	YES BANK LIMITED VS SONU KUMAR	SUNDER SINGH	+91 9810621272	BEHLARSHIA@GMAIL.COM	NIL
				CS	CS (COMM)/1099/2026	30-10-2026	CANARA BANK VS RIHAN ANSARI PROP MS ALI CHOTE BADHE SARKAR	SADANAND	9871897844	savlawassociate@gmail.com	22-10-2026
				MISC	MISC DJ/1256/2026	30-10-2026	SARAS KNIT INDIA VS CHARAN PAADUKA	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.@GMAIL.COM	NIL
				EX	EX.COMM AWARD BY ARB. COMM./150/2026	31-10-2026	KOTAK MAHINDRA PRIME LTD VS PINKI SHERSINGH	MANOJ	9811133644	manojk.adv@yahoo.com	NIL
				OMP	OMP (I) (COMM.)/1648/2026	31-10-2026	YES BANK LTD VS MUKESH BINDAL	MANOJ	9811133644	manojk.adv@yahoo.com	NIL

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15	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	CS (COMM)/995/2026	CS (COMM)/995/2026	01-10-2026	Punam Kumari Sole Prop. of M/s Jai Shri Amarnath Enterprises Vs M/s Grand Sourcing Pvt Ltd	ANJALI NEHRA	9811626201	not provided	01-10-2026
				CS (COMM)/996/2026	CS (COMM)/996/2026	03-10-2026	IDBI BANK LTD Vs SEEMA MALHOTRA	LALIT PANDEY	9555861211	lalitpandeyadvassociates@gmail.com	03-10-2026
				CS (COMM)/999/2026	CS (COMM)/999/2026	05-10-2026	A and S Labels Pvt Ltd Vs Shivam Aqua Industries	LALIT PANDEY	9555861211	lalitpandeyadvassociates@gmail.com	05-10-2026
				CS (COMM)/1002/2026	CS (COMM)/1002/2026	05-10-2026	M/S AB PAL ELECTRICALS PVT LTD Vs RAJESH ARORA	LALIT PANDEY	9555861211	lalitpandeyadvassociates@gmail.com	05-10-2026
				CS (COMM)/1003/2026	CS (COMM)/1003/2026	05-10-2026	BANK OF BARODA Vs Narendra	JAGRITI JAIN	8527506427 7042312792	lawfirm@unsolvedlcgal.com	05-10-2026
				CS (COMM)/1007/2026	CS (COMM)/1007/2026	06-10-2026	Shri Jiwan Parkash Arora Vs Smt Bharti Khurana and anr	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	06-10-2026
				CS (COMM)/1008/2026	CS (COMM)/1008/2026	07-10-2026	SAHIL MAKHIJA Vs Sh Padmaram Kanaram and anr	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	07-10-2026
				CS (COMM)/1016/2026	CS (COMM)/1016/2026	07-10-2026	MAHASHIAN DI HATTI PRIVATE LIMITED Vs NALIN DEEPAK KUMAR	Dhruv Wadhwa	9953598454	OFFICE@AWMLEGAL.IN	07-10-2026
				CS (COMM)/1021/2026	CS (COMM)/1021/2026	08-10-2026	ICICI BANK LTD Vs SIMAR SINGH SETHI	KARTIK KUMAR	not provided	legal@Katyalassociates.com	08-10-2026
				CS (COMM)/1039/2026	CS (COMM)/1039/2026	12-10-2026	M/S AQUALITE INDUSTRIES PRIVATE LIMITED Vs SUNITA JAIN PROPRIETOR OF MS AB INITIO INTERNATIONAL	Ravi Rai	9999660384	advocateravirai@gmail.com	12-10-2026
				CS (COMM)/1049/2026	CS (COMM)/1049/2026	13-10-2026	CANARA BANK Vs PARV KUMAR	Amreshwar Singh	9540643136	amrcshwarsinghadvocate@gmail.com	13-10-2026
				CS (COMM)/1059/2026	CS (COMM)/1059/2026	14-10-2026	VMT MOTORS,LLP Vs ASHPAL SINGH BHULLAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	14-10-2026
				CS (COMM)/1060/2026	CS (COMM)/1060/2026	14-10-2026	ABHISHEK SAPRA PROPRIETOR OF SAPRA ENTERPRISES Vs AMIT YADAV PROPRIETOR OF SHASHWAT INTERNATIONAL	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	14-10-2026
				CS (COMM)/1063/2026	CS (COMM)/1063/2026	15-10-2026	CENTRITI PRIVATE LIMITED Vs TSUKU HOSPITALITY LLP through its Partner Pranay Bahl and ors	not provided	not provided	not provided	15-10-2026
				CS (COMM)/1072/2026	CS (COMM)/1072/2026	17-10-2026	MR DINESH KHANNA Vs M/S S M ICONIC FACADE PVT LTD	DEEPAK KUMAR BANSAL	9899951648 9811515015	BANSALASSOCIATESLAWFIRM@GMAIL.COM	17-10-2026

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				CS (COMM)/1081/2026	CS (COMM)/1081/2026	23-10-2026	SHREE KARANGAR TEXTILE P LTD THROUGH ITS AR PARVEEN KUMAR JINDAL Vs BHAGWAN DASS PROPRIETOR OF ANKIT FOOTWEAR	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	23-10-2026
				CS (COMM)/1095/2026	CS (COMM)/1095/2026	29-10-2026	OM LOGISTICS LTD Vs M/s REVAA ENGINEERING AND ORS	RITESH	9999495500	mohitmongaadvocate@gmail.com	29-10-2026
				CS (COMM)/1096/2026	CS (COMM)/1096/2026	29-10-2026	M/s AQUALITE INDUSTRIES PRIVATE LIMITED THROUGH ITS AR NITIN SHARMA Vs MOHAMMED SHAKEEL AHMED KHAN PROPRIETOR OF	Vipin Dilawari	93 I22439 57, 93 I 0875020	vipindilawari83@gmailcom	29-10-2026
				CS (COMM)/1100/2026	CS (COMM)/1100/2026	30-10-2026	ICICI BANK LTD Vs P SANTHOSH KUMAR	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	30-10-2026
				CS (COMM)/1101/2026	CS (COMM)/1101/2026	30-10-2026	Bank Of Baroda Vs Vipin Kharbanda And Anr	Saurav Kumar	9643101207 8505946080 9810104364	asrlegalalliamce9@gmail.com	30-10-2026
				CS (COMM)/1109/2026	CS (COMM)/1109/2026	31-10-2026	ND CHAIR PARTS SOLUTIONS PRIVATE LIMITED Vs TRANSTEEL SEATING TECHNOLOGIES LIMITED	Nitin Arora	9818189667	nitin.arora465@gmail.com	31-10-2026
16	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 Extn Block	CS (COMM)/1000/2026	CS (COMM)/1000/2026	05-10-2026	PUNJAB NATIONAL BANK Vs DISHANK SINGH	Ved Prakash	9711900673	advocateprakashved@gmail.com	30-09-2026
				CS (COMM)/1004/2026	CS (COMM)/1004/2026	05-10-2026	TARUN KUMAR KUNDU Vs MPP LEATHERS PVT LTD	Arun	7827245070	verma.arun2907@gmail.com	30-09-2026
				CS (COMM)/1005/2026	CS (COMM)/1005/2026	05-10-2026	MR BHAVYA GOEL Vs INDERDEEP SINGH	BKM Associates	9868113796	bkmdelhi@gmail.com	30-09-2026
				CS (COMM)/1013/2026	CS (COMM)/1013/2026	07-10-2026	ALUTECH INDUSTRIES Vs NAVED KHAN PROPRIETOR OF VARIETY HARDWARE AND TOOLS	Tarun	7827867679	e3legal@gmail.com	03-10-2026
				OMP (I) (COMM.)/1610/2026	OMP (I) (COMM.)/1610/2026	07-10-2026	Yes Bank Ltd Vs MUKESH MUKESH	Lalit Pandey		lalitpandeyadvassociates@gmail.com	05-10-2026
				OMP (I) (COMM.)/1611/2026	OMP (I) (COMM.)/1611/2026	07-10-2026	Yes Bank Ltd Vs SHUBHAM BHARTI	Lalit Pandey		lalitpandeyadvassociates@gmail.com	05-10-2026
				OMP (I) (COMM.)/1612/2026	OMP (I) (COMM.)/1612/2026	07-10-2026	Yes Bank Ltd Vs BIDESH YADAV	Lalit Pandey		lalitpandeyadvassociates@gmail.com	05-10-2026
				OMP (I) (COMM.)/1613/2026	OMP (I) (COMM.)/1613/2026	07-10-2026	PIRAMAL FINANCE LTD Vs MOHD ALIMUDDIN	Mukund Jha	7352829959	advakashpratapsingh@gmail.com	03-10-2026
				CS (COMM)/1024/2026	CS (COMM)/1024/2026	08-10-2026	STATE BANK OF INDIA Vs MANINDER KUMAR BALIYAN	Tirath Lal Yadav	9643228307	advtirath@gmail.com	06-10-2026

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				CS (COMM)/1031/2026	CS (COMM)/1031/2026	10-10-2026	PURE AND CURE HEALTHCARE PRIVATE LIMITED Vs MS BAKSHI MARK PVT LTD	Ishaan Swarn Sharma	9555777622	advocateishaanshaarma@gmail.com	01-10-2026
				CS (COMM)/1033/2026	CS (COMM)/1033/2026	10-10-2026	GOPAL RAM Vs SUNNY BHATIA	Rakesh Kumar	9711771000	rakesh.advocate18@gmail.com	09-10-2026
				CS (COMM)/1040/2026	CS (COMM)/1040/2026	12-10-2026	Ashutosh Jain Prop Ms Venus Polymers Vs Ms Lakhani Rubber Products Pvt Ltd	Vinod Kumar Singh	9999271085	vinodadvocate1983@gmail.com	05-10-2026
				CS (COMM)/1050/2026	CS (COMM)/1050/2026	13-10-2026	JITENDER KUMAR JAIN PROPRIETOR OF SUJAL FOAM Vs MOHD AZMAL PROPRIETOR OF GSA FURNITURE	Akshat Jain	8287831539	akshatjainassociates@gmail.com	12-10-2026
				CS (COMM)/1051/2026	CS (COMM)/1051/2026	13-10-2026	JITENDER KUMAR JAIN PROPRIETOR OF SUJAL FOAM Vs RAJESH SONI PROPRIETOR OF S R COLLECTION	Akshat Jain	8287831539	akshatjainassociates@gmail.com	11-10-2026
				CS (COMM)/1052/2026	CS (COMM)/1052/2026	13-10-2026	GOPAL RAM Vs N M PROJECTS PRIVATE LIMITED	Rakesh Kumar	9711771000	rakesh.advocate18@gmail.com	09-10-2026
				CS (COMM)/1053/2026	CS (COMM)/1053/2026	13-10-2026	Jitendera Impex Pvt Ltd Vs Khatushyam Printers	Vikas Sarin	8826872049	lexworks@gmail.com	08-10-2026
				CS (COMM)/1058/2026	CS (COMM)/1058/2026	14-10-2026	Yogi Crop Sciences Pvt Ltd Thr AR Jyotsana Vs Frito Agro India OPC Pvt Ltd	Muunish Arora	9811427955	munishlaw.vohra@gmail.com	13-10-2026
				OMP (I) (COMM.)/1623/2026	OMP (I) (COMM.)/1623/2026	15-10-2026	YES BANK LTD Vs PRIYA MAHESH KUMAR	Bhanupriya	8448506806	bhanupriya.gour@yesbank.in	03-10-2026
				OMP (I) (COMM.)/1624/2026	OMP (I) (COMM.)/1624/2026	15-10-2026	YES BANK LTD Vs HARDEV PURAN SINGH	Sachin Katyal		legal@katyalassociates.com	03-10-2026
				CS (COMM)/1067/2026	CS (COMM)/1067/2026	16-10-2026	ABHINAV BAJAJ Vs PRATEEK BATRA	Ayush Puri	9811439334	officeayushpuri@gmail.com	01-10-2026
				Misc DJ/1172/2026	Misc DJ/1172/2026	16-10-2026	SH NARESH GOYAL PROPRIETOR LG LOGISTICS Vs TRANSHIP PACKERS AND MOVERS PVT LTD				
				OMP (I) (COMM.)/1636/2026	OMP (I) (COMM.)/1636/2026	24-10-2026	YES BANK LTD Vs RAJWARDHAN TOKAS	Sanjeev Pathak	9717028845	litigation@srcslegal.com	18-09-2026
				OMP (I) (COMM.)/1637/2026	OMP (I) (COMM.)/1637/2026	24-10-2026	YES BANK LTD Vs MANOJ KUMAR	Sanjeev Pathak	9717028845	litigation@srcslegal.com	16-09-2026
				OMP (I) (COMM.)/1638/2026	OMP (I) (COMM.)/1638/2026	24-10-2026	YES BANK LTD Vs RAVI PRAKASH	Sanjeev Pathak	9717028845	litigation@srcslegal.com	16-09-2026

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				CS (COMM)/1097/2026	CS (COMM)/1097/2026	29-10-2026	ARB BEARINGS LIMITED THROUGH ITS AUTH REP MR NILESH KUMAR Vs Kashika Agritech Private Limited Through its Managing Director Samta	Rajeev Kumar	9891178511	rdayalcompany@gmail.com	24-10-2026
				CS (COMM)/1098/2026	CS (COMM)/1098/2026	29-10-2026	SH RAM AVTAR AGGARWAL Proprietor MS JAI SHIV STEEL CO Vs Sumerti Industries Pvt Ltd	Rajeev Kumar	9868592272	rajeevadvocate05@gmail.com	23-10-2026
				CS (COMM)/1104/2026	CS (COMM)/1104/2026	30-10-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs Pranav Khanna	Gaurav Malhotra	9999797229	malhotra_gaurav1976@gmail.com	21-10-2026
				CS (COMM)/1105/2026	CS (COMM)/1105/2026	30-10-2026	SAFE RIDE INDIA PRIVATE LIMITED Vs SAKSHAM TOUR AND TRAVELS AND ANR	Sunil Kumar Yadav	9508633604	malhotraadvocate@gmail.com	28-10-2026
					CS (COMM)/1108/2026	31-10-2026	ON CLOUDS GMBH Vs RAHUL KUMAR AND ORS	Shravan Kumar Bansal	6201970125	unitedmark@unitedandunited.com	29-10-2026
				OMP (I) (COMM.)/1649/2026	OMP (I) (COMM.)/1649/2026	31-10-2026	Yes Bank Ltd Vs RAJEEV TYAGI	Lalit Pandey		lalitpandeyadvassociates@gmail.com	29-10-2026
				OMP (I) (COMM.)/1650/2026	OMP (I) (COMM.)/1650/2026	31-10-2026	Yes Bank Ltd Vs YAKUB ALI	Lalit Pandey		lalitpandeyadvassociates@gmail.com	29-10-2026
17	SH. ANIL ANTIL DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	OMP (MISC.) (COMM.)	110/2026	05-10-2026	TATA CAPITAL FINANCIAL SERVICES LIMITED TRANSFEREE OF Vs AADINATH STEEL	R. SUBHINDER	9899867235	r.sudhiner@argus-p.com	09.09.2026
			1	Ex.COMM -Award by Arb. Comm.	137/2026	05-10-2026	Nirvana Creations Vs RS Seven Lifestyle Pvt Ltd	Jurisvista LLP	9717211123	info@iurisvista.in	16.09.2026
			1	CS (COMM.)	719/2026	05-10-2026	MS VISHESH INFRSTRUCTURE PVT LTD THROUGH ABHISHEK PANCHAL Vs MS KAPIL STEELS THROUGH ANKUR DUBEJA	FAHAD KHAN	9999590984	office.advfahad@gmail.com	30.09.2026
			1	CS COMM.	721/2026	07-10-2026	Bank of India Vs Ajay Kumar	LOVESH GOEL	95606770733	advloveshgoel@gmail.com	08-09.2026
			1	OMP(I) (COMM)	271/2026	08.10.2026	HERO HOUSING FINANCE LTD VS TUNTUN RAM	ASHISH K. SINGH	9971149676	aksingh@anslegal.in	07.10.2026
			1	OMP(COMM)	228/2026	08.10.2026	M/S GARUDA CONSTRUCTION & ENGINEERING LIMITED VS M/S MANMOHAN ENGINEERING WORKS	CHANDRATANAY CHAUBE	7683058103	TANAYCHAUBE@GMAIL.COM	7.10.2026
			1	CS(COMM)	725/2026	08.10.2026	ASAHI INDIA GLASS LTD VS ROYAL ENTERPRISES &ORS	RAJU DUDANI & RAJDEEP SINGH RAO	9811024784/9300420093	RAJDEEPSINGHRAO@GAMIL.COM/RAJUDUDANIADV@GMAIL.COM	07.10.2026
			1	EX(COMM)AWARD BY ARB COMM	140/2026	10.10.2026	HDB FINANCIAL SERVICES LTD VS URBAN LOGISTICS PACKERS AND MOVERS	RAHUL BHARDWAJ	8376049807	AMARANTHRBC@YAHOO.COM	24.09.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	EX(COMM)AWARD BY ARB COMM	141/2026	10.10.2026	UNION OF INDIA VS RMS POWER SOLUTION PVT LTD	SANYAM JAIN	9953926219	SANYAAM07@GMAIL.COM	05.10.2026
			1	Execution (Comm.)	131/2026	13-10-2026	M/S KOHLI ONE HOUSING AND DEVELOPMENT PVT LTD Vs MsSaluja Construction Company Limited	SH. RAJINDER SINGH	9478033340	upasana@lexjurists.com	06.10.2026
			1	CS (COMM.)	742/2026	13-10-2026	Hero Invest Corp P. Ltd & Anr. Vs Ashok Kumar	SH. PARMOD KUMAR SINGH	9810481016	mail@thelegist.com	05.10.2026
			1	CS (COMM.)	744/2026	13-10-2026	BANK OF INDIA Vs HRIDAY LUTHRA	SH. VAGEESH KUMAR	9718726320	----	05.10.2026
			1	CS (COMM.)	748/2026	13-10-2026	MS RELISH ENGINEERING INFRA TECHNOLOGY PVT LTD Through its director SH SHESHNATH CHAUDHARY Vs SH BHOLA LAL SINGH	SH. ANURAG CHAUHAN	9910091236	anuragop12@gmail.com	05.10.2026
			1	CS (COMM.)	755/2026	15.10.2026	T.V. TODAY NETWORK LIMITED VS CHAUDHARY SAHAB PRODUCTION FOODS PVT. LTD & ANR	NIRMAL MISHRA	9311131978	OFFICE.NIRMALMISHRA@GMAIL.COM	18.09.2026
			1	OMP (I) (COMM.)	276/2026	16.10.2026		NITIN DAHIYA	9899777772	office@nitindahita.com	25.09.2026
			1	OMP (I) (COMM.)	277/2026	16.10.2026	L AND T FINANCE LTD Vs HIMANKUR ARORA AND ORS	NITIN DAHIYA	9899777772	office@nitindahita.com	25.09.2026
			1	CS (COMM.)	756/2026	16.10.2026		SH. SUNIL KUMAR	9818256885	snlkmr588@gmail.com	29.06.2026
			1	OMP (COMM.)	234/2026	23-10-2026		SH. VISHWRNDRA VERMA	9871704611	vishwendra@yahoo.co.in	16.10.2026
			1	CS (COMM.)	764/2026	23.10.2026		SH. SANJAY GARG	9212193450	------	30.09.2026
			1	OMP (MISC.) (COMM.)	118/2026	23.10.2026		SH. NAMAN JOSHI	9810057280	office@njlaw.in	15.10.2026
			1	CS (COMM.)	765/2026	23.10.2026		SH. SHAILEN BHATIA	9818558690	adovocate.shailenbhati89@gmail.com	09.10.2026
			1	CS (COMM.)	766/2026	23.10.2026		SH. RAJENDRA YADAV	9312046733	yadavrazen@gmail.com	08.10.2026
			1	CS (COMM.)	767/2026	23.10.2026		SH. RISHAV AMBASTHA	7259528273	rishav.ambastha95@gmail.com	13.10.2026

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			1	OMP (COMM.)	235/2026	23.10.2026		LEENA TUTEJA	9810049061	office.leenatuteja@gmail.com	14.10.2026
			1	OMP (MISC.) (COMM.)	121/2026	24.10.2026		SH. NIMISH CHIB	9810823566	nimishchib@gmail.com	30.10.2026
			1	CS (COMM.)	770/2026	27.10.2026	STATE BANK OF INDIA Vs VIPEEN DUBEY	NIRMAL MISHRA	9311131978	OFFICE.NIRMALMISHRA@GMAIL.COM	16.10.2026
			1	CS (COMM.)	771/2026	27.10.2026	STATE BANK OF INDIA Vs SINONJIT CHAKMA	NIRMAL MISHRA	9311131978	OFFICE.NIRMALMISHRA@GMAIL.COM	07.10.2026
			1	CS (COMM.)	772/2026	27.10.2026	DIPALI SARIN Vs RAJESH SAGAR	RITIKA JHANJI	9810098588	jhanjiritikal@gmal.com	15.10.2026
			1	CS (COMM.)	773/2026	27.10.2026	ANI MEDIA PVT LTD Vs THE LIVE TV	SIDHANT KUMAR	9899675905	skumar@unumlaw.in	14.10.2026
			1	OMP (COMM.)	236/2026	27.10.2026	UNION OF INDIA Vs GIRDHARI LAL CHAUHAN	SUNIL KUMAR SINGH	8588873809	advsunilsingh@gmail.com	16.10.2026
			1	OMP (I) (COMM.)	285/2026	28.10.2026	SHIVALIK SMALL FINANCE BANK LTD Vs CHAND MIYA	SH. LALIT PANDAY	1204351287	lalipandeyadassociates@gmail.com	23.10.2026
			1	OMP (I) (COMM.)	286/2026	28.10.2026	SHIVALIK SMALL FINANCE BANK LTD Vs RUBINA	SH. LALIT PANDAY	1204351287	lalipandeyadassociates@gmail.com	23.10.2026
			1	OMP (COMM.)	238/2026	30.10.2026	VIRGO SOFTECH LTD Vs NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY	SH. AKHIL SACHAR	9891105069	sachar.akhil@gmail.com	29.10.2026
			1	OMP (I) (COMM.)	288/2026	30.10.2026	SIMRAT SINGH SETIA Vs KIAASA RETAIL LIMITED	SH. RISHABH SHARMA	9718389587	lawvhambersfgl@gmail.com	27.10.2026
			1	CS COMM.	783/2026	31.10.2026	M/s MURSHIDABAD BIRI WORKS & ANR. V/s M/s DENA SUNDARI BIDI No. 77	SHAILEN BHATIA	9818558690	advocate.shailenbhati89@gmail.com	17.09.2026
			1	CS COMM.	784/2026	31.10.2026	BANK OF INDIA Vs. VIKASH KUMAR	V. P. TIWARI	9990182901	vptiwariadvocate@gmail.com	24.10.2026
			1	CS COMM.	785/2026	31.10.2026	State Bank of India Vs Tara Devi	SH. SACHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	21.10.2026
18	**SH. MANOJ KUMAR-I, DISTRICT JUDGE, COMMERCIAL COURT**	NEW DELHI	25	CS (COMM)	718/2026	05-10-2026	SERVOTECH ELECTRICALS PVT LTD Vs ARE ENTERTAINMENT LIMITED	Rakesh Kumar(P),	9910280608	rksharma54@gmail.com	28.09.2026

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			25	CS (COMM)	724/2026	08-10-2026	M/S AVS TEXTILES PRIVATE LIMITED Vs M/S MALIK DECOR	Fahad Khan(P),	9999590984	office.advfahad@gmail.com	01.10.2026
			25	CS (COMM)	730/2026	09-10-2026	UNICORN DENMART Vs SUBHASH KUMAR (PROPRIETOR OF NEW OM DENTAL LAB)	Gunjan Kumar(P),	9313350568	gk@cgk.legal	1.10.2026
			25	CS (COMM)	729/2026	09-10-2026	STATE BANK OF INDIA Vs NEETENDRA KUMAR	Shiv Tyagi(P),	9811059032	shivktyagi1@gmail.com	01.11.2026
			25	CS (COMM)	731/2026	10-10-2026	PUNJAB NATIONAL BANK Vs MOHD ISHAAN SAIFI PROP OF M/S ROYAL STEEL AND WOOD WORK	chanchal Kumar(P),	9971990344	kumarchanchal703@gmail.com	07.10.2026
			25	CS (COMM)	735/2026	12-10-2026	STATE BANK OF INDIA Vs RAVI KUMAR CHADHA	Shiv Tyagi(P),	9811059032	shivktyagi1@gmail.com	30.09.2026
			25	CS (COMM)	736/2026	12-10-2026	SH RAVINDER KUMAR JAIN PROPRIETOR M/S VARDHMAN STEEL TRADERS Vs SMT SUNIL BHATIA PROPRIETOR M/S RICO STEEL SYNDICATE	Priya Singh(P),	9868592272	not provided	06.10.2026
			25	CS (COMM)	747/2026	13-10-2026	SUPRABHA MITRA Vs JAFAR AHMAD	ARCHIT SINGHAL(P),	9811156111		04.10.2026
			25	CS (COMM)	746/2026	13-10-2026	RLG Systems India Pvt Ltd Vs Prabhdev Industries Private Limited	Aman Thukral(P),	9891602513	amanthukral@outlook.com	07.10.2026
			25	CS (COMM)	750/2026	14-10-2026	HERO INVESCORP PVT. LTD. VS. LUCKY AUTOMOBILE	aastha sharma(P),	9718209970	office@cpsolaw.com	10.10.2026
			25	CS (COMM)	751/2026	14-10-2026	HERO INVESCORP PVT. LTD. VS. ASHOK KUMAR	aastha sharma(P),	9718209970	aastha@thelegist.com	10.10.2026
			25	CS (COMM)	759/2026	17-10-2026	BANK OF BARODA Vs SH TARUN	Divyanshu Bhandari(P),	9711481910	avestapartnersllp@gmail.com	09.10.2026
			25	CS (COMM)	761/2026	22-10-2026	CANARA BANK Vs Rajkumar Chobe	KRISHAN KUMAR(P),	9910577700		28.09.2026
			25	CS (COMM)	763/2026	23-10-2026	MUKESH KUMAR JAIN Vs M/S S AND P INFRASTRUCTURE DEVELOPER PVT LTD	Sanjay Garg(P),	9212193450	ADVSANJAYGARG1@GMAIL.COM	12.10.2026
			25	CS (COMM)	769/2026	27-10-2026	STATE BANK OF INDIA Vs BAHADUR SINGH	SAURABH GAUTAM(P),	9311131978	not provided	16.10.2026
19	**MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03**	NEW DELHI	20	CS (COMM)	713/2026	01-10-2026	THE PRESS TRUST OF INDIA LTD VS PRAVASA MEDIA LLP	SHOURYA TOMAR(P),	9871963988	DAWARSHAURYA@GMAIL.COM	07-08-2026

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			20	OMP (COMM)	220/2026	01-10-2026	RAILTEL CORPORATION OF INDIA LIMITED VS TECHNO COMPACT BUILDERS	VARUN SHARMA(P),	9811161300	ADV.VARUNSHARMA@GMAIL.COM	31-09-2026
			20	OMP (COMM)	221/2026	03-10-2026	DELHI DEVELOPMENT AUTHORITY VS KP RANA	ARVIND KUMAR UPADHYAY(P),	9971066292	NOT AVAILABLE	01-10-2026
			20	CS (COMM)	714/2026	03-10-2026	ATMA RAM PROPERTIES PVT LTD VS SUDHIR TOMAR	AMIT SETHI(P),	9811050339	SETHI_AMIT70@YAHOO.COM	29-09-2026
			20	OMP (COMM)	223/2026	05-10-2026	SD ENGINEERSTECH PVT LTD VS AGGARSAIN TEXTILES PVT LTD	ANUPAM DWIVEDI(P),	7011660633	ANUPAMADVSC@GMAIL.COM	05-09-2026
			20	OMP (COMM)	222/2026	05-10-2026	SD ENGINEERSTECH PVT LTD VS GOPAL KRISHNA AGGARWAL	ANUPAM DWIVEDI(P),	7011660633	ANUPAMADVSC@GMAIL.COM	31-08-2026
			20	OMP (COMM)	225/2026	06-10-2026	MS VST MOTER INDIA COMPANY VS G4S SECURE SOLUTIONS INDIA PVT LTD	NIRDESH BIDHURI(P),	9999880051	NOT AVAILABLE	03-10-2026
			20	OMP (COMM)	226/2026	07-10-2026	BEATIT ENTERTAINMENT VS ABSOLUTE LEGENDS SPORTS PVT LTD	HARISH KUMAR(P),	9211257033	HARISH.CHOUDHARY89@GMAIL.COM	05-10-2026
			20	CS (COMM)	723/2026	07-10-2026	BANK OF INDIA VS MAHESH	LOVESH GOEL(P),	NOT AVAILABLE	NOT AVAILABLE	08-09-2026
			20	CS (COMM)	722/2026	07-10-2026	STATE BANK OF INDIA VS UPENDER	SHIV TYAGI(P),	NOT AVAILABLE	NOT AVAILABLE	28-09-2026
			20	CS (COMM)	727/2026	08-10-2026	CLASS APART SOLUTIONS VS. AIEZE VERTEX PVT LTD	SURENDER SINGH RATHORE	9212234976	ADVSSR007@GMAIL.COM	18-09-2026
			20	CS (COMM)	726/2026	08-10-2026	MS KAY KAY ENTERPRISES VS MS MALLIK DECOR	FAHAD KHAN(P),	9999590984	LEGALMUNSIF@GMAIL.COM	23-09-2026
			20	CS (COMM)	728/2026	09-10-2026	STATE BANK OF INDIA VS RAKESH KUMAR	SHIV TYAGI(P),	NOT AVAILABLE	NOT AVAILABLE	02-10-2026
			20	CS (COMM)	733/2026	10-10-2026	LIVING MEDIA INDIA LIMITED VS ENTERPRENEUR INSIGHTS AND ANR	NAISARGIKA(P),	NOT AVAILABLE	NOT AVAILABLE	16-09-2026
			20	CS (COMM)	732/2026	10-10-2026	BVG INDIA LIMITED VS MS SHAPOORJI PALLONJI AND CO PVT LTD	KIRAN SINGH(P),	9958646151	KARANLCWRI@GMAIL.COM	21-09-2026
			20	CS (COMM)	739/2026	12-10-2026	STATE BANK OF INDIA VS AKSHAY KUMAR	SHIV TYAGI(P),	NOT AVAILABLE	NOT AVAILABLE	05-10-2026

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			20	CS (COMM)	738/2026	12-10-2026	ANI MEDIA PVT LTD VS COMPUTERJAGAT24-COM (YOUTUBE CHANNEL) AND ANR	SIDHANT KUMAR(P),	9873047772	SIDHANT@SIDHANTKUMAR.NET	30-09-2026
			20	CS (COMM)	741/2026	13-10-2026	SUPRABHA MITRA VS IKRAMUDDIN	ARCHIT SINGHAL(P),	8447958168	LAWYER.ARCHITSINGHAL@GMAIL.COM	21-09-2026
			20	CS (COMM)	745/2026	13-10-2026	RLG SYSTEMS INDIA PVT LTD VS INDIA POLYMERS AND ORS	AMAN THUKRAL(P),	9891602513	AMANTHUKRAL@OUTLOOK.COM	05-10-2026
			20	OMP (COMM)	231/2026	13-10-2026	CHIFE DISTRICT MEDICAL OFFICER CUM MISSION DIRECTOR9999 VS MS FICCI RESEARCH AND ANALYSIS CENTRE THROUGH ITS CHIEF	ROHIT KUMAR(P),	9891345445	ROHIT.ADV76@GMAIL.COM	10-10-2026
			20	CS (COMM)	743/2026	13-10-2026	PUNJAB NATIONAL BANK VS BALAJI ENTERPRISES	VED PRAKASH(P),	9911822270	ADVOCATEVPRAKASH@GMAIL.COM	26-09-2026
			20	CS (COMM)	749/2026	14-10-2026	CRYSTAL CROP PROTECTION LIMITED VS SANJAY VISHNU NER	SUNILL KUMAR(P),	9811767023	ADVSUNIL22@GMAIL.COM	29-06-2026
			20	CS (COMM)	754/2026	15-10-2026	STATE BANK OF INDIA VS SWETA SHARMA PROPRIETOR MICRON LIFE SCIENCE	SHIV TYAGI(P),	NOT AVAILABLE	NOT AVAILABLE	08-10-2026
			20	CS (COMM)	757/2026	16-10-2026	CANARA BANK VS ATUL KUMAR	PRATAP CHANDRA RANA(P),	9990366723	PRANA25000@GMAIL.COM	28-09-2026
			20	CS (COMM)	760/2026	17-10-2026	NS CORPORATION INDIA VS LUCENT I ENERGY CONVERSION PRIVATE LIMITED	NARENDRA TIWARI(P),	NOT AVAILABLE	NOT AVAILABLE	11-03-2026
			20	CS (COMM)	775/2026	27-10-2026	STATE BANK OF INDIA VS VIKRAM SINGH	SAURABH GAUTAM(P),	9810230498	SAURABHSHARMA12@YAHOO.CO.IN	16-10-2026
			20	CS (COMM)	777/2026	27-10-2026	STATE BANK OF INDIA VS MAHENDRA BHAKUNI	SAURABH GAUTAM(P),	9810230498	SAURABHSHARMA12@YAHOO.CO.IN	07-10-2026
			20	CS (COMM)	776/2026	27-10-2026	CANARA BANK VS MAMTA	DEEPAK KUMAR SINGH(P),	9313402000	NOT AVAILABLE	16-10-2026
			20	CS (COMM)	774/2026	27-10-2026	PUNJAB NATIONAL BANK VS DIL PUKAR	DEVESH KUMAR AGNIHOTRI(P),	8076106430	DEVESHKUMAR201459@GMAIL.COM	19-10-2026
			20	CS (COMM)	778/2026	29-10-2026	KOBRA LABS LLP VS GRAVITY STUDIOS INDIA AND ANR	RAKESH KUMAR GUPTA(P),	9810010474	ADVOCATERAKESHKUMARGUPTA070972@GMAIL.COM	18-11-2026
			20	OMP (COMM)	237/2026	30-10-2026	INDENTA CHEMICALS INDIA PRIVATE LIMITED VS EMU LINES PRIVATE LIMITED	DIVYANSH SINGH(P),	9818612730	DIVYANSHJ95@GMAIL.COM	27-10-2026

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			20	CS (COMM)	782/2026	31-10-2026	REVEX PLASTICISERS PVT LTD VS SURYA KIRAN FIBER INDUSTRIES PVT LTD	BHARAT GUPTA(P),	9013534938	BHARAT.GUPTA@OUTLOOK.IN	22-09-2026
			20	CS (COMM)	781/2026	31-10-2026	BANK OF INDIA VS JONY KUMAR JHA	VISHWANATH PRASAD TIWARI(P),	8750050078	VPSINGH.ADVOCATE0021@GMAIL.COM	24-10-2026
			20	CS (COMM)	780/2026	31-10-2026	BANK OF INDIA VS ARUN BHOJ	VISHWANATH PRASAD TIWARI(P),	8750050078	VPSINGH.ADVOCATE0021@GMAIL.COM	24-10-2026
20	SH. RAKESH PANDIT DISTRICT JUDGE(COMMERCIAL COURT)	,SOUTH	12, New Court Block-I	Commercial Civil Suit	CS (COMM)/577/2026	46305	SMALL FARMERS AGRI BUSINESS CONSORTIUM MCUI AUDITORIUM Vs KARTHIKEYA CASHEW INDUSTRY	RAVINDRA KANTH(P),	9350873569	advocatekanth@gmail.com	17.09.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/563/2026	46300	MERINO INDUSTRIES LIMITED Vs MS NINEX DEVELOPERS LTD AND ORS	amjad khan(P),	9811843959	sanjeev.adv@gmail.com	09.09.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/569/2026	46302	Mahto Enterprises Pvt Ltd Vs Raikins Interiodesign Pvt Ltd	Rajeev Kumar(P),	9278078988	mailinrajeev@gmail.com	24.09.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/576/2026	46305	Mr Sahil Gera Vs The Kitchen Art Company	Rashi Bansal(P),	9811229212	rashi.bansal@rblaw.in	07.10.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/583/2026	46311	GOLDMEDAL ELECTRICALS PVT LTD Vs PARDEEP KUMAR	Shravan Bansal(P),	1204511311	unitemark@unitedandunited.com	05.10.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/587/2026	46317	ZEENAT QURAISHI THROUGH SPA MOHD AHSAN QURAISHI Vs SNEHA UPADHAYAY	deepak kohli(P),	9811376026	deepak_adv1@yahoo.co.in	14.10.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/596/2026	46323	SHAFFER ENERGY PRIVATE LIMITED Vs ABS SALES CORPORATION	Bhavya Nihalani(P),	9899755570	advocateramneek@gmail.com	09.09.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/592/2026	46319	Veerji Restaurant Private Limited Vs Mr Guddu Kumar Veerbhan	Bindra Rana(P),	9818202368	litigation@ssrana.com	24.09.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/590/2026	46318	Shivam Jaiswal Vs Pinnki Manmohar	Rishabh Srivastava(P),	9971810270	adv.sunita007@gmail.com	13.10.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/599/2026	46324	State Bank of India Vs Manoj Kumar Singh	SHALINI UPADHYAY(P),	9899408618	shaliniupadhyay.advocate@gmail.com	27.10.2026
21	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT		6, New Court Block-I	Commercial	CS (COMM) 585/2026	17.10.2026	GOLDMEDAL ELECTRICAL PVT LTD VS PP CONSUMER PVT LTD	SHRAVAN KUMAR BANSAL	1204939659	UNITEDMARK@UNITEDANDUNITED.COM	14.10.2026
22	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT/ SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/566/2026	05-10-2026	MS ADREM INDIA PRIVATE LIMITED Vs TECH DESIGNWORKS PRIVATE LIMITED	RAGHAV BHALLA	9899008796	advraghavbhalla@gmail.com	46252

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			17, New Court Block-I	Commercial	CS (COMM)/578/2026	13-10-2026	UNIQUE COLLECTIONS INIDA PVT LTD Vs SACHDEVA DESIGN WORK PRIVATE LIMITED THROUGH ITS DIRECTOR MR RAHUL SACHDEVA	NIKHIL KUMAR	7827867679	E3LEGAL@GMAIL.COM	46302
			17, New Court Block-I	Commercial	CS (COMM)/579/2026	13-10-2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs SINGH AGRITECH PVT LTD	PURAN CHAND	7042286270	advdrpc1948@gmail.com	46288
			17, New Court Block-I	Commercial	CS (COMM)/584/2026	16-10-2026	CERA SANITARYWARE LIMITED Vs MS OSWAL CERA INDUSTRIES	PRANAV GUPTA	8851953920	pranavguptaadvocate@gmail.com	46304
			17, New Court Block-I	Commercial	Counter Claim/1/2026	22-10-2026	VIRGO LAMINATES LTD Vs GARVIT ARORA	MALVIKA AGGARWAL	9811439334	officeayushpuri@gmail.com	46296
			17, New Court Block-I	Commercial	CS (COMM)/589/2026	23-10-2026	UCO BANK Vs SHIFA RO SYSTEM THROUGH PROPRIETOR MR DIN MOHAMMAD	NIHARIKA RAI	9811884579	adv.niharikarai1109@gmail.com	46311
			17, New Court Block-I	Commercial	CS (COMM)/600/2026	29-10-2026	SHUBHAM GOLDIEE MASALE PVT LTD Vs RAJENDRA AGGARWAL	S.K. Bansal	9810017859	Unitedmark@uniteedandunited.com	46314
			17, New Court Block-I	Commercial	CS (COMM)/603/2026	30-10-2026	SHUBHAM GOLDIEE MASALE PVT LTD Vs SUNNY SINDHI	S.K. Bansal	9810017859	Unitedmark@uniteedandunited.com	46314
			17, New Court Block-I	Commercial	CS (COMM)/604/2026	30-10-2026	State Bank of India Vs Prashant Tomar	Shalini Upadhyay	9899408618	shaliniupadhyayadvocate@gmail.com	46322
			17, New Court Block-I	Commercial	CS (COMM)/605/2026	31-10-2026	STATE BANK OF INDIA Vs ROHTASH SHARMA	MUKULGAUTAM	9990920913	Not provided	46324
23	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/561/2026	46298	IES MASTER LEARNERS PRIVATE LIMTED Vs AFFLE INDIA LIMITED	Sujeet Kumar(P),	011-43541402	aktlawassociates@gmail.com	15.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/564/2026	46300	SATYA OM SECURITY SERVICES PVT LTD Vs JANAKPURI SUPER SPECIALITY HOSPITAL	Rishab khurana(P),	8076683052, 9654355369	rkslg55@gmail.com	29.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/565/2026	46300	M/S SHUBHAM GOLDIEE MASALE PVT LTD Vs MOHAMMED RAHEEM (PROPRIETOR OF M/S PARLEY GOLDIE)	Shravan Bansal(P),	9810017859, 0120-4511311	unitedmark@unitedandunited.com	26.09.2026
			29, New Court Block-II	Commercial	OMP MISC (COMM)/18/2026	46302	SUNIT BANSAL (THROUGH SPA HOLDER SUMIT BANSAL) Vs M/S R G RESIDENCY PVT LTD AND ANR	Rameezuddin Raja(P),	9899347995	listing@lexindis.com	05.10.2026
			29, New Court Block-II	Commercial	OMP MISC (COMM)/17/2026	46302	SUMIT BANSAL (LR OF LATE SMT PREM BANSAL) Vs M/S R G RESIDENCY PVT LTD AND ANR	Rameezuddin Raja(P),	9899347995	listing@lexindis.com	05.10.2026
			29, New Court Block-II	Commercial	Execution (Comm)/178/2026	46303	EXPANSION MASTER LLP Vs VEDIC COLLECTION PRIVATE LIMITED AND ORS	AKANKSHA SISODIA(P),	9717321989	advocateakankshasisodia@gmail.com	30.09.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			29, New Court Block-II	Commercial	CS (COMM)/572/2026	46303	R KRISHNAN Vs GLUHEND INDIA PRIVATE LIMITED	AROON MENON	9810548075	aroon@amenon.in	29.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/574/2026	46304	BANK OF BARODA Vs M/S DIVYA PAPPADAM AND ANR	Biswajit Patra(P),	9910193233	bkpatra@gmail.com	06.10.2026
			29, New Court Block-II	Commercial	CS (COMM)/593/2026	46322	TIVOLI GARDENS AND ANR Vs LANDMARK METRO PROJECTS PVT LTD AND ORS	Shravan Bansal(P),	0120-4511311, 0120-4939659	unitedmark@uniteandunited.com	19.10.2026
			29, New Court Block-II	Commercial	CS (COMM)/595/2026	46323	DEVKI DEVI FOUNDATION Vs LILANAYA DEVI KHASU AND ANR	Vinod Kumar(P),	9999976632	vinod411@gmail.com	28.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/598/2026	46324	VINAY UPPAL Vs JOHN DOE(S) AND ORS	Nakul Gandhi	9873485820	nakul.gandhi@nglawchambers.com	27.10.2026
24	SH. AJAY PANDEY, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	--								
25	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME v/s RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			18 BLOCK 1		CS (COMM)/897/2026	01-10-2026	VSJ FINCAP PRIVATE LIMITED Vs BHARAT ELECTRONICS LIMITED	DORAB SABHARWAL	8800507024	DORAB.SABHARWAL@MAPLEGAL.IN	15.06.2026
					CS (COMM)/904/2026	03-10-2026	STATE BANK OF INDIA Vs NARESH KUMAR	Navruti ojha(P),	8376043196	NAVRUTITYAGI@GMAIL.COM	18.09.2026
					CS (COMM)/901/2026	03-10-2026	DOLLY GUPTA Vs M/S NEW MODERN BAZAAR DEPARTMENTAL STORES PVT LTD	DINESH SHARMA(P),	9870324333	DSASSOCIATESCORELEGAL@GMAIL	28.09.2026
					CS (COMM)/902/2026	03-10-2026	BHAVYA GUPTA Vs M/S NEW MODERN BAZAAR DEPARTMENTAL STORES PVT LTD	DINESH SHARMA(P),	9870324333	DSASSOCIATESCORELEGAL@GMAIL	28.09.2026
					CS (COMM)/923/2026	09-10-2026	NISHI JAIN Vs M/S SUPREME LITE INC	SAMAN MATHUR(P),	8802214875	N/A	22.04.2026
					CS (COMM)/942/2026	14-10-2026	M/s BAINDA HERBAL FARMS LLP Vs M/s CCS COMPUTERS PVT LTD	Sumeet Anand(P),	9953154353	SUPRAPARTUERSLEGAL@GMAIL.COM	11.05.2026
					CS (COMM)/928/2026	13-10-2026	FRATELLI WINES PVT LTD Vs SLIQUE (Unit of Megrez Food Beverages) Pvt Ltd) and Ors	RACHNA MAHESHWARI(P),	9711005868	RACHNAMAHESHWARI@GMAIL.COM	07.10.2026
					CS (COMM)/944/2026	15-10-2026	ORNATE MERCANTILE PVT LTD AND ANR Vs GURUDUTT AND ORS	Abhinav Garg(P),	9810196968	ADV.ABHINAVGARG@GMAIL.COM	11.08.2026

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					CS (COMM)/952/2026	17-10-2026	STATE BANK OF INDIA Vs SHYAM SUNDER DELU	Harshit Thareja(P),	7607040002	HARSHITTHAREJA.ADV@GMAIL.COM	07.10.2026
					CS (COMM)/967/2026	28-10-2026	BRAWN LABORATORIES LTD Vs M/S HEMSON INDUTRIES	ABHISHEK RANA(P),	8769294919	AJAY@INLAWCHAMBERS.COM	23.10.2026
					CS (COMM)/968/2026	29-10-2026	XXXXXX XX Vs X X XXXX	PRAMOD KR SINGH	9810481016	MAIL@THELEGIST.COM	24.10.2026
					CS (COMM)/969/2026	29-10-2026	XXXX Vs XX XXXX	PRAMOD KR SINGH	9810481016	MAIL@THELEGIST.COM	24.10.2026
					CS (COMM)/973/2026	30-10-2026	PUNJAB NATIONAL BANK Vs KHARI AUTOMOBILES AND ANR	SANCHEET SHARMA(P),	9548667393	SSSANCHIT09@GMAIL.COM	19.10.2026
26	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH EAST DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT	CS (COMM)/908/2026	05.10.2026	UNITED POLY ENGINEERING PVT. LTD. Vs NYSAA RETAIL LTD.	ASHWANI TYAGI	9136611511	SEHGALBHUVANESH@GMAIL.COM	08.09.2026
					CS (COMM)/911/2026	06.10.2026	MANMACHINE CAR CARE PVT. LTD. Vs Yadagiri Sai Kethan Rao	SHWETA TIWARI	8368180177	Shweta.tiwari@manmachinecarcare.com	28.09.2026
					CS (COMM)/918/2026	08.10.2026	KRESTA WINDOR PVT LTD THROUGH ITS AR AKHILESH YADAV Vs GLANZ WINDOWS PVT LTD	ARCHANA CHOUDHARY	8076663931,8595655395	contact@eoschambersoflaw.com	01.10.2026
					CS (COMM)/927/2026	12.10.2026	HEMA RAWAT Vs MS NSB BPO SOLUTIONS PVT LTD	SHIVOM GARG	9650920980	SHIVAOMKUMAR84@GMAIL.COM	08.05.2024
					CS (COMM)/946/2026	16.10.2026	M/S ION EXCHANGE INDIA LTD Vs PUNJAB AND SIND BANK	UJJWAL JAIN	991-0301562	TANDONSAMIR@YAHOO.IN	30.09.2026
					CS (COMM)/947/2026	17.10.2026	Bank Of Maharashtra Vs Navin Kumar Mishra	K K MUDGIL	9871226784	KKMUDGIL29@GMAIL.COM	11.10.2026
					CS (COMM)/951/2026	17.10.2026	STATE BANK OF INDIA Vs ANIL SINGH	HARSHIT TANEJA	7607040002	harshitthareja.adv@gmail.com	08.10.2026
					CS (COMM)/956/2026	23.10.2026	MANASH LIFESTYLE PRIVATE LIMITED Vs HARI KUMARI AND ORS	DEY KUMHAR	9818823289	DEYANDKUMHAR@GMAIL.COM	11.10.2026
					CS (COMM)/963/2026	27.10.2026	ICICI BANK LTD Vs KAUSHAL LAL	DEEPAK KAUSHIK	818050800	INDUSLEGLIA@GMAIL.COM	16.10.2026
					CS (COMM)/970/2026	29.10.2026	IZUK IMPEX Vs BEAUTY INDIA	SHRAVN BANSAL	0120-4511311, 4939659	Unitedmark@uniteandunited.com	19.10.2026

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27	MS. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS(COMM)907/2026	CS(COMM) 907/2026	ANKUSH PATHANIA V/S M/S STAYCASE ABODE SOLUTIONS	nishant mittal	8881113636	Adv.sanyamrastogi@gmail.com	05.10.2026
					CS(cOMM)910/2026	CS(cOMM)910/2026	MANMACHINE CARE CARE V/S ABDUL SUFIYAN PROP M/S SUFIAN CAR CARE	SHWETA TIWARI	9811507912	shweta.tiwari@manmachinecarcare.com	06.10.2026
					CS(COMM)/920/2026	CS(COMM) /920/2026	M/S MAXPOSURE LTD. V/S M/S KKGA PAR EXCELLENCE	NARESH GUPTA	9811360477	nareshadvocate@yahoo.com	08.10.2026
					CS(COMM)945/2026	CS(COMM) 945/2026	M/S USHA ALUMINIUM PVT. LTD. V/S RAJU KUMAR	JAIN & VERMA ASSOCIATES	7827867679	e3legal@gmail.com	08.10.2026
					CS(COMM)950/2026	CS(COMM) 950/2026	STATE BANK OF INDIA V/S JEETANDER KUMAR	HARSHIT THAREJA	7607040002	harshitthareja.adv@gmail.com	08.10.2026
					CS(cOMM)954/2026	CS(cOMM)954/2026	SINGH FURNCRAFT PVT. LTD. V/S GOURMET INVESTMENTS	ANKIT SHARMA	8285503633,	Aankitadvocate09@gmail.com	08.10.2026
					CS(COMM)960/2026	CS(COMM) 960/2026	ICICI BANK LTD V/S MR/ SHAHJAD	DEEPAK KAUSHIK	818050800	induslegalalia@gmail.com	08.10.2026
					CS(cOMM)/972/2026	CS(cOMM)/ 972/2026	MANJU DUTTA V/S SHYAM CHARAN	ROHISH ARORA	811976576	rohisharora@gmail.com	30.10.2026
					Ccs(comm)/978/2026	Ccs(comm)/ 978/2026	decor modular systems v/s godrej and boyce	UTKARSH GUPTA	9717093384		31.10.2026
28	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/948/2026	17-10-2026	Inzex Textile Pvt Ltd Vs Bhai Ajinder Singh	Akshay Kumar(P),	9811479499	legalaffair.133@gmail.com	46279
				ARBITRATION AND CONCILIATION ACT	OMP MISC (COMM)/35/2026	13-10-2026	SHOOGLOO NETWORK PRIVATE LIMITED Vs ICRI CORPORATE SERVICES PRIVATE LIMITED	Amarjeet Rai(P),	9210553252	contach@advocatemayank.in	46239
				COMMERCIAL SUIT	CS (COMM)/915/2026	06-10-2026	MS DIVYA AUTOMOBILES Vs MS ERISHA E MOBILITY PRIVATE LIMITED	JAY KUMAR(P),	8588844195	jaibhadwaj9@gmail.com	46289
				COMMERCIAL SUIT	CS (COMM)/898/2026	01-10-2026	UNION BANK OF INDIA Vs VISHAL	Arun Kumar Shukla(P),	9312400295	arunkumarshukla7@gmail.com	46290
				EXECUTION PETITION	EXECUTION (COMM)/313/2026	01-10-2026	CANARA BANK Vs SATENDER	FAHAD KHAN(P),	9219701292	NA	46286
				COMMERCIAL SUIT	CS (COMM)/935/2026	13-10-2026	BANK OF MAHARASHTRA Vs BABITA @ BABITA NANDY	Ajay Sharma(P),	9891399593	ajaysharma2635@gmail.com	46293

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				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/233/2026	06-10-2026	PIRAMAL FINANCE LTD Vs KAMAL KISHOR	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmai.com	27/08/26 2/-
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/234/2026	06-10-2026	PIRAMAL FINANCE LTD Vs Kailash Bhoi	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmai.com	27/08/26 2/-
				COMMERCIAL SUIT	CS (COMM)/916/2026	06-10-2026	Anil Juneja Vs MS PARKSONS ENGINEERING CO PVT LTD	SACHIN KUMAR LOHIA(P),	9999353434	lohiassociates@gmail.com	46291
				COMMERCIAL SUIT	CS (COMM)/919/2026	08-10-2026	JABLAIN AGRO FOODS PVT LTD Vs SHAMBHU DEV CHANDRA	SOURAV GHOSH(P),	9810468429	"m.h.n.associates@gmail.com	46301
				EXECUTION PETITION	EXECUTION (COMM)/321/2026	08-10-2026	RAKESH BAIJNATH Vs GLOBALCORE PACKAGING PVT LTD	NEERAJ JAIN(P),	9211996125	drjainlawfirm@gmail.com	46296
				COMMERCIAL SUIT	CS (COMM)/929/2026	13-10-2026	MANBEENA Vs MOHD HUMAID	Kushal Kumar(P),	9978724670	kushal.kumar@eruditelegal.asia	46133
				COMMERCIAL SUIT	CS (COMM)/937/2026	14-10-2026	PROACTIVE DATA SYSTEMS PVT LTD Vs RAM NIWAS SUTHAR	Sachin Kumar Jain(P),	9971759700	ADVNKJAIN@GMAIL.COM	46303
				MISC. APPLICATION	Misc DJ/1244/2026	10-10-2026	DEEPAK JAIN Vs Kadimi Tool Manufacturing Pvt Ltd	Mani Bhadra Jain(P),	9811042284	manibhadrajain@gmail.com	-
				COMMERCIAL SUIT	CS (COMM)/930/2026	13-10-2026	FREECIA PROFESSIONAL INDIA PRIVATE LIMITED Vs SLINKY INTERNATIONAL	Vatsala Singh Bhadauria(P),	9650977005	infor@srivastavalawoffices.com	46296
				COMMERCIAL SUIT	CS (COMM)/941/2026	14-10-2026	ABHISHEK JHATAKIA AND ANR Vs SIPPIN SOLUTIONS PVT LTD AND ORS	Anubhav Singhh(P),	9711429298	chambersofrdb@gmail.com	46287
				COMMERCIAL SUIT	CS (COMM)/931/2026	13-10-2026	STATE BANK OF INDIA Vs VASTRA BY SRISHTI BHUTANI	AMIT SINGH(P),	7011848842	amit.advocate13@gmail.com	46304
				EXECUTION PETITION	ExCOMM Award by Arb Comm/153/2026	27-10-2026	M/S SUNDARAM FINANCE LTD Vs DEEPAK KUMAR	NITIN MEHTA(P),	8802218291	advocate.mehtaassociates09@gmail.com	46307
				COMMERCIAL SUIT	CS (COMM)/962/2026	22-10-2026	AISHA BHAWAN ESTATES PVT LTD Vs JAUHARS DIA DEVELOPERS INDIA PVT LTD	Arpit Bhargava(P),	9871316969	abandpartenersoffice@gmailc.om	46310
				COMMERCIAL SUIT	CS (COMM)/961/2026	23-10-2026	Reynold India Pvt Ltd Vs Fives Cail KCP Ltd	SUHAIL KHAN(P),	9711190303	suhailkhanadv@gmail.com	46312
				COMMERCIAL SUIT	CS (COMM)/975/2026	30-10-2026	MS GOOD WEAR FASHIONS PVT LTD Vs MS INTERTEK INDIA PVT LTD	Nidish Gupta(P),	9910169360	amikuslaw@gmail.com	46311

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				COMMERCIAL SUIT	CS (COMM)/964/2026	24-10-2026	ICICI BANK LTD Vs LAXMI GUPTA	Manish Yadav(P),	9818050800	INDUSLEGALIA@GMAIL.COM	46311
				COMMERCIAL SUIT	CS (COMM)/966/2026	28-10-2026	Brawn Laboratories Limited Vs Ms Sawariya Infra	ABHISHEK RANA(P),	8769294919	ajay@jnlawchambers.com	46318
				COMMERCIAL SUIT	CS (COMM)/979/2026	31-10-2026	BRIJ BHUSHAN AGGARWAL Vs DIT PROJECTS PRIVATE LIMITED	Bhaskar Vali(P),	9910358225	office@vali.co.in	46323
				COMMERCIAL SUIT	CS (COMM)/39/2025	03/10/2026 (restroed)	M/s High Field Distillers and Bottlers Pvt Ltd Vs Sumit Chauhan	Pritesh kumar	8560475770	Pritesh2092@gmail.com	46312
				COMMERCIAL SUIT	CS (COMM)/530/2026	17/09/26 (restore)	M/s AUM Buildcon vs TWAMEV Construction	Dev Raj sharma	9811387613	devsharmaadvocate@gmail.com	46203
				OMP MISC (COMM)	OMP MISC (COMM)/30/2026	46302	M/s telecommunication consultants vs Jamia milia islamia	Nikhilesh Krishnan	9810683803	nikhilesh_krishnan@yahoo.com	46280
				EXECUTION PETITION	EXECUTION (COMM)/324/2026	46304	Bharatiya Jnanpith vs Jugal kishore	Gurpreet singh sethi	9811259231	gurpreetsethi1974@gmail.com	46245
29	**MS. NEELAM SINGH LD. DJ COMM-05, SOUTH EAST DISTRICT, SAKET COURT, DELHI**	SOUTH-EAST	22	Commercial Suit	CS (COMM)/895/2026	01-10-2026	STATE BANK OF INDIA Vs RIYA GROVER	KM MONIKA	9069091827	monika.thekmc@gmail.com	25-09-2026
				Commercial Suit	CS (COMM)/906/2026	05-10-2026	STATE BANK OF INDIA Vs ARCHITA SINGH	BP SINGH	9971441188,	bpsingh562@gmail.com	10-09-2026
				Commercial Suit	CS (COMM)/914/2026	07-10-2026	BABITA SINGH PROP OF SHIVANSH GRAPHICS Vs UDGAM INDUSTRIES PVT LTD THROUGH ITS DIRECTOR	Ajay Sharma	9891399593	AJAYSHARMA2635@GMAIL.COM	28-09-2026
				Commercial Suit	OMP MISC.(COMM.)/33/2026	09-10-2026	SWASTIK PIPE LTD Vs ROHIT SHARMA	SANJAY JAIN	8860635799	communications@lexcorp.org.in	30-09-2026
				Commercial Suit	CS (COMM)/922/2026	09-10-2026	GENERAL MERCANTILE INDUSTRIES Vs VERTEL INFOTEL PVT LTD	Vedhant Tomar	9999871116	associatesandluthra@gmail.com	28-09-2026

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				Commercial Suit	CS (COMM)/925/2026	10-10-2026	PAMR INDUSTRIES PVT LTD Vs RAJNI DUA	SANJAY KUMAR MISHRA	9818336108	sanjayk.advocate@gmail.com	01-10-2026
				Commercial Suit	OMP (COMM.)/48/2026	13-10-2026	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LIMITED NAFED Vs DS UNITED	Nehafaridi	9193039090	Alcnoidal O@gmail.com	12-09-2026
				Commercial Suit	CS (COMM)/938/2026	14-10-2026	Proactive Data Systems Pvt Ltd Vs C2C ADVANCED SYSTEMS LTD	Rachna Maheshwari	9711005868	achnamaheshwari4@gmai1.com	07-10-2026
				Commercial Suit	CS (COMM)/939/2026	14-10-2026	Bank of Maharashtra Vs Arpan Kumar	Ajay Sharma	9891399593	AJAYSHARMA2635@GMAIL.COM	28-09-2026
				Commercial Suit	CS (COMM)/940/2026	14-10-2026	Bank of Maharashtra Vs Mahender Pal	Ajay Sharma	9891399593	AJAYSHARMA2635@GMAIL.COM	28-09-2026
				Commercial Suit	CS (COMM)/943/2026	15-10-2026	18th digitech private limited Vs TRIBHOVANDAS BHIMJI ZAVERI LIMITED	DHRUV GOYAL	9717060696	ADVDHRUVGOYAL@GMAIL.COM	01-10-2026
				Commercial Suit	CS (COMM)/953/2026	22-10-2026	STATE BANK OF INDIA Vs SURAJ	HARSHIT JANEJA	7607040002	harshitthareja.adv@gmail.com	06-10-2026
				Commercial Suit	CS (COMM)/955/2026	23-10-2026	XXXXXXXXXXX Vs XXXXXXXXXXXX	SK BANSAL	9810017859	unitedmark@unitedandunited.com	19-10-2026
				Commercial Suit	CS (COMM)/957/2026	24-10-2026	CANARA BANK Vs UMANJU AIRCONDITIONING PVT LTD	ANKIT GUPTA	8109586292	DBHANDARI8@GMAIL.COM	09-10-2026

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				Commercial Suit	CS (COMM)/958/2026	24-10-2026	MS INTEX TECHNOLOGIES INDIA LTD Vs MS BRIHAT HEALTH STATION THROUGH ITS PROPRIETOR MS SUNITA VINAY TIWARI	KARAMVEER	9891396019	karmveer@lexanalytico.com;	09-09-2026
				Commercial Suit	CS (COMM)/971/2026	30-10-2026	Silverline Graphics Private Limited Vs Jaina Offset Printers	TANVI SAPRA	9650276726	tanvi@anmlegal.in	29-10-2026
30	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST		Commercial Suit	CS (COMM)/909/2026	05-10-2026	SYNAPSEINDIA OUTSOURCING PVT. LTD. AND ANR. Vs INDEED INDIA OPERATIONS PVT. LTD.	BHUVANESH SEHGAL	9810149006	sehgalbhuvanesh@gmail.com	10.09.2026
				Commercial Suit	CS (COMM)/912/2026	06-10-2026	UNION BANK OF INDIA Vs ZENDEVI MYSTIC LLP AND ORS.	KUMAR RUPAK	9650943775	glelawfirm.r@gmail.com	30.09.2026
				Commercial Suit	CS (COMM)/913/2026	06-10-2026	MAL CHAND JANGID Vs M/S AURA INFRABIZ LLP AND ANR.	NARESH RAWAT	9999704111	VNLAWSUITS111@GMAIL.COM	04.05.2026
				Commercial Suit	CS (COMM)/917/2026	08-10-2026	M/S WD-40 MANUFACTURING COMPANY Vs S. DHAKSHAYINI AND ORS.	SUDARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in	06.10.2026
				Commercial Suit	CS (COMM)/932/2026	13-10-2026	AJAY KUMAR Vs SHRI RAJ KUMAR	SUMIT GAUR	9818389203	Gaursumit500@gmail.com	28.09.2026
				Commercial Suit	CS (COMM)/933/2026	13-10-2026	GURINDERBIR SINGH SODHI AND ORS. Vs ROHIT MONGA	JANENDER KUMAR CHUMBAK	9910518080	manu@aloindia.com	25.09.2026
				Commercial Suit	CS (COMM)/949/2026	17-10-2026	MANOJ KUMAR Vs TIMUR AZIM	MD. ABSAR AHMAD	9999535003	adv.absarahmad@gmail.com	13.10.2026
				Commercial Suit	CS (COMM)/959/2026	24-10-2026	M/S UNITED INDIA INSURANCE CO LTD. Vs Ms Mudita Express AND ANR.	NANDITA SAXENA	9654055026	nandita2412@gmail.com	NA
				Commercial Suit	CS (COMM)/974/2026	30-10-2026	BHUSHAN DEALMARKS PRIVATE LIMITED Vs Girish Narayan	S S WANI	8750618722	sswaniassociates@gmail.com	07.07.2026
				u/s 9	OMP (I) (COMM.)/229/2026	06-10-2026	PIRAMAL FINANCE LIMITED Vs MUDASSIR MOHD FURKAN AND ANR.	ANANJAY SINGH	8796338571	singh.ananjay@gmail.com	NA
					OMP MISC. (COMM.)/32/2026	07-10-2026	MEGALOGIX Vs ST. MARTINS DIOCESAN SCHOOL	NIRAJ KUMAR	9810512928	ankursinghbhadana@gmail.com	NA
				U/S 34	OMP (COMM.)/46/2026	07-10-2026	RAMAN SHARMA PROPRIETOR OF M/S ABHAY GRAPHICS Vs CANON INDIA PVT. LTD.	GAURAV BAHL	9811132858	bahlg77@gmail.com	01.10.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				U/S 9	OMP (I) (COMM.)/236/2026	08-10-2026	PIRAMAL FINANCE LIMITED Vs SATNAM SINGH	ANANJAY SINGH	8796338571	singh.ananjay@gmail.com	NA
				U/S 9	OMP (I) (COMM.)/239/2026	13-10-2026	WEST COAST OPTICABLE LIMITED Vs G R INFRAPROJECTS LIMITED AND ANR.	SHRUTI SABHARWAL	9810746183	Shruti.sabharwal@amsshardul.com	29.09.2026
					OMP MISC. (COMM.)/37/2026	22-10-2026	RAJESH SABHARWAL (SENIOR CITIZEN) Vs DESEIN PRIVATE LIMITED	BHUVANESH SEHGAL	9810149006	sehgalbhuvanesh@gmail.com	08.10.2026
				U/S 9	OMP (I) (COMM.)/241/2026	24-10-2026	M/S CARS 24 FINANCIAL SERVICES PRIVATE LIMITED Vs SHAVEZ	RIT ARORA	7838737001	ritarora91@gmail.com	NA
					Misc DJ/1289/2026	17-10-2026	GR INFRAPROJECTS LIMITED AND ANR Vs West Coast Opticable Limited	TRILEGAL	NA	vmteam@Trilegal.com	NA
					Misc DJ/1325/2026	24-10-2026	MR. ASHOK JHALANI Vs M/S RSPL LIMITED	NA	NA	NA	NA
					Misc DJ/1326/2026	24-10-2026	MR. ASHOK JHALANI Vs M/S RSPL LIMITED	NA	NA	NA	NA
					Misc DJ/1327/2026	24-10-2026	MR. ASHOK JHALANI Vs M/S RSPL LIMITED	NA	NA	NA	NA
				EXECUTION	Ex.COMM Award by Arb. Comm./143/2026	06-10-2026	MS MAHIPAL SINGH Vs UNION OF INDIA	SANJOY BHAUMIK	9810288405, 9654355288	NA	NA
				EXECUTION	EXECUTION (COMM.)/318/2026	08-10-2026	BALVINDER SINGH Vs VEER RAJU KANAKAM	NARESH GUPTA	9811360477	nareshadvocate@yahoo.com	NA
				EXECUTION	Ex.COMM Award by Arb. Comm./146/2026	12-10-2026	SHRI RAM FINANCE LTD Vs VIKAS	MANISH VERMA	9871434840	advocatemanishverma349@gmail.com	NA
				EXECUTION	Ex.COMM Award by Arb. Comm./147/2026	13-10-2026	SHREE SHYAM ENTERPRISES Vs DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION LIMITED	VISHNU DUTT AND YOMESH DUTT SHARMA	9810910048, 9718167741	yomeshsharma08@gmail.com	NA
				EXECUTION	Ex.COMM Award by Arb. Comm./149/2026	17-10-2026	ATUL SETHI Vs ORCHID INFRASTRUCTURE DEVELOPER PVT LTD	JATIN KUMAR	9958569293	NA	NA
				EXECUTION	EXECUTION (COMM.)/328/2026	22-10-2026	MAN MACHINE CARE CARE PVT LTD Vs SHILPI JAIN	SHWETA TIWARI	8368180177	Shwetatiwari@manmachinecare.in	NA
				EXECUTION	Ex.COMM Award by Arb. Comm./150/2026	23-10-2026	MAHARISHI TECHNOLOGY CORPORATION PVT LTD Vs Y SCREENS ENTERTAINMENT INDIA LTD	RAVI RANJAN	9971495605	raviranjanllb@gmail.com	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				EXECUTION	ExCOMM Award by Arb Comm/155/2026	29-10-2026	SUNDARAM FINANCE LTD Vs RAVINDER KUMAR	NITIN MEHTA	8802218291	advocate.mehtaassociate09@gmail.com	NA
31	SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST		CS	CS (COMM)/896/2026	01-10-2026	MS V CARE TECHNOLOGIES PRIVATE LIMITED Vs MS THREE HANDS INFRASTRUCTURE INDIA PRIVATE LIMITED	HARDIK AGGARWAL	9899987799	N/A	30.04.2026
				CS	CS (COMM)/899/2026	01-10-2026	MANASH LIFESTYLE PRIVATE LIMITED Vs BHAVNABEN BABUBHAI KAVAD AND ORS	Ayush Dey	9818823289	info@deyandkumhar.com	27.09.2026
				CS	CS (COMM)/900/2026	03-10-2026	RENU GANDOTRA Vs Nature and Nurture Healthcare Pvt Ltd	Vaibhav Mahajan	9899805856	vaibhav@mahajan.law	25.09.2026
				CS	CS (COMM)/903/2026	03-10-2026	ZAS CHEM INDIA PVT LTD Vs MS VIVAAN INDUSTRIES	Akash Nagar	9999747409	an@akashnagar.com	30.09.2026
				CS	CS (COMM)/921/2026	08-10-2026	MADHULIKA PROPRIETOR OF ALFA AMBIENCE ENGINEER Vs Parksons Engineering Company Private Limited	Deepak Kumar	9560376098	advocatedeepakmishra18@.gmail.com	23.09.2026
				CS	CS (COMM)/924/2026	09-10-2026	NEW PRINT INDIA PRIVATE LIMITED Vs DHARAMJAY PRASAD	WASIM KHAN	7982268882	wasimm.khan04@gmail.com	29.09.2026
				CS	CS (COMM)/926/2026	10-10-2026	PLEASANCE 27CLICKS PVT LTD Vs PARAS HEALTHCARE PVT LTD	GAGAN DEEP	9654853242	gmkulyanaassociates@gmail.com	10.09.2026
				CS	CS (COMM)/936/2026	13-10-2026	NEELAM BHALLA Vs Gopi Chand Sons	Abhiesumat Gupta	9811088803	akg.lawassociates@gmail .com	30.09.2026
				CS	CS (COMM)/976/2026	31-10-2026	PUNJAB NATIONAL BANK Vs HIMANSHU ENTERPRISES	SANCHEET SHARMA	9548667393	sssanchit09@smail.com	19.10.2026
32	SH. RAVINDER SINGH /MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	--								

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
33	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	--								
34	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	353/2026	08-10-2026	BANK OF BARODA VS DEV RAJ	UMESH JOSHI	9910568669	advocateumesh2005@gmail.com	07-10-2026
			101	CS COMM	382/2026	31-10-2026	CANARA BANK VS DREAM HOMEZ	SAGAR	22377840	SAGARANDSAGAR@LIVE.COM	28-10-2026
35	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	109/2026	08-10-2026	IDBI BANK LTD Vs SOURABH AGGARWAL	KUMAR DIVYANSHU	9599654540	adv.kr.divyanshu@gmail.com	03-10-2026
			--do--	C.S.(COMM)	110/2026	08-10-2026	BSES YPL VS MANMOHAN SINGH	ARUN SHARMA	9899900140	arunadvocate2010@gmail.com	15-04-2026
			--do--	C.S.(COMM)	111/2026	08-10-2026	BSES YPL Vs SUMIT	ARUN SHARMA	9899900140	arunadvocate2010@gmail.com	15-04-2026
			--do--	C.S.(COMM)	112/2026	14-10-2026	INDIAN FAB Vs SHAREEF AHMAD	SIDDHANT BANGA LAW OFFICE	9999369931, 9999369940	siddhantbanga04@gmail.com	09-10-2026
			--do--	C.S.(COMM)	114/2026	22-10-2026	ASIAN PAINTS LIMITED Vs JAMAL HARDWARE PAINTS AND SANITARY	SINGH LAW CHAMBERS LLP	9811686165	info@singhlawchambers.com	10-10-2026
			--do--	C.S.(COMM)	115/2026	24-10-2026	SUPRABHA MITRA THROUGH SPA HOLDER Vs MOHD TALIB PROPRIETOR OF M T BUILDERS	ARCHIT SINGHAL	9599043045	legal@sigmalegal.in	28-09-2026
36	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	302, New Court Building	CS(COMMERCIAL)	CS (COMM)/500/2026	01-10-2026	HOSPICARE SYSTEM THROUGHITSSOLEPROPRIETOR SMT MEENA GOY AL, THROUGH SPA VIKAS GOYAL Vs MS BHAGWATI TRADERS THROUGH ITS SOLE	HEMANT KAUSHIK			28.09.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/512/2026	07-10-2026	JYOTHIS CONSTRUCTIONS Vs SAM INDIA BUILTWELL PVT LTD	Piyo Harold Jaimon			30.09.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/521/2026	09-10-2026	MAHAPRAGYA ENTERPRISES PVT LTD Vs SANVIE RETAIL PRIVATE LIMITED	NEELAM MALIK			24.09.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/522/2026	09-10-2026	GEX GARMENTS PVT LTD Vs SANVIE RETAIL PRIVATE LIMITED	NEELAM MALIK			24.09.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/523/2026	09-10-2026	M S SHREE GIRIRAJ TEXTILES Vs ARV IMPORT EXPORT OPC PRIVATE LIMITED	DEVENDER KR. DHIRYAN			01.10.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/524/2026	10-10-2026	DAYAL SINGH KALSI - SENIOR CITIZEN Vs SUKHDEV SINGH	P ADAM K. KHANNA,			31.05.2026

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			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/526/2026	12-10-2026	VIKASH NAHAR Vs ANIL SHARMA	SIDDHANT DHINGRA			25.08.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/527/2026	12-10-2026	UNION BANK OF INDIA Vs MS VAISHNAVI COLLECTION	RAJEEV SAGAR			13.04.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/529/2026	13-10-2026	SHIV KUMAR SHARMA Vs S J ENTERPRISES AND ORS	TRILOK SINGH			06.10.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/530/2026	13-10-2026	ARKAYLITE ELECTRICALS PVT LTD Vs DEVENDRA NATH GUPTA	SUNIL KUMAR			08.10.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/531/2026	13-10-2026	SURENDER KUMAR, Vs VIMLESH	PANKAJ KUMAR			12.10.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/537/2026	17-10-2026	Medicalbridge Innovative Services Pvt Ltd Vs Kaga Studio Pvt Ltd	CHAKITAN VIKRAM SEHGAL			09.10.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/541/2026	29-10-2026	SHRI PASHUPATI NATH PAPERS Vs SACHIN ENTERPRISES	PARSHANT PRIYAR			24.10.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/542/2026	29-10-2026	Sonu Jain Vs Mohd Zahid	PIYUSH KATIYAL			24.10.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/543/2026	30-10-2026	Jai Bajrangi Textile Vs Usha Devi	GAURAV SHARMA			11.09.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/544/2026	30-10-2026	PALLAV SINGHAL Vs SHRIKANT PORWAL PROPRIETOR PARTNER OF OM COLLECTION	S K SHARMA			27.10.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/546/2026	31-10-2026	Shree Bankey Behari Fabrics Private Limited Vs Kamlesh Chandak Prop Shiv Om Fabrics	NEELAM MALIK			27.10.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/548/2026	31-10-2026	Vivek Sain Vs Rajesh Kumar Gupta	SONU PANDEY			30.10.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/534/2026	16-10-2026	SHUBHAM AUDIO VIDEO PVT LTD Vs Poswal Music India Pvt Ltd	LEX LEGALIZER			14.10.2026
37	**SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)**	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)/505/2026	05-10-2026	PRASHANT AGGARWAL SOLE PROPRIETOR OF SHRI SHYAM GARMENTS Vs MOHAMMAD IRSHAD ANSARI	KMA LAW OFFICE			30-09-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/506/2026	05-10-2026	AJIT AGGARWAL PROPRIETOR OF KG APPARELS Vs AKHILESH KUMAR	NITIN GARG			05-06-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			ROOM NO 208	COMMERCIAL	CS (COMM)/507/2026	05-10-2026	TURACO PIGMENTS AND CHEMICALS Proprietor Anshu Bhardwaj Vs MONATO BRANDS PRIVATE LIMITED	ATUL KRISHNA			30-09-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/508/2026	05-10-2026	Shree Bankey Behari Fabrics Pvt Ltd Vs NITIN KUMAR MITTMITTAL	Neelam Malik			11-12-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/515/2026	07-10-2026	Sonu Jain Vs Sushil Kumar Jain	PIYUS H KATYAL			06-10-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/517/2026	08-10-2026	ARKAYLITE ELECTRICALS PVT LTD Vs SERAJUDIN	SUNIL KUMAR VERMA			07-10-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/518/2026	08-10-2026	Quadis Services Private Limited Vs Jatin Awana	MAYUR SINGHAL			29-09-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/525/2026	10-10-2026	Parmod Jain Vs Amit Kumar Jain	PIYUS H KATYAL			09-10-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/539/2026	27-10-2026	Ms Apoorva Verma Vs Shri Satveer Singh Satbir Singh	Pulkit Aggarwal			24-10-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/540/2026	28-10-2026	SHRI PASHUPATI NATH PAPERS Vs DEEPAK AGGARWAL SONS	Parshant Parihar			12-10-2026
38	**SH.RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT**	SHAHDARA	303, New Court Building	CS(COMMERCIAL)	CS(COMM) 501/2026	01.10.2026	BANK OF INDIA VS PANKAJ TYAGI & ANR.	V P TIWARI			03.09.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 502/2026	03.10.2026	JAI BAJRANGI TEXTILE VS ANOOP RAWAT	GAURAV SHARMA			11.09.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 509/2026	05.10.2026	M/S SWAGAT HOSIERY VS ANJANIDEVI AKURATI	VARUN MITTAL			23.09.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 510/2026	06.10.2026	AJIT AGARWAL VS BABU LAL NEMANI	NITIN GARG			05.06.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM0 511/2026	06.10.2026	M/S NS INTERIOR CONTRACTS PVT LTD VS M/S LA ROCHE HOTELS AND RESORTS AND ORS	ADITYA SINGH			09.09.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 513/2026	07.10.2026	PARIDHI ROHTAGI VS IIFL HOME FINANCE LTD & ANR	VISHNU SHARMA			01.10.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 514/2026	07.10.2026	KAMAL KUMAR VS MOHD ZAHID	ADITYA JAIN			29.09.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 516/2026	08.10.2026	M/S ORIENT ELECTRIC LTD VS CROWN TRADING CO & ANR	KAPIL KUMAR GIRI			07.10.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 519/2020	08.10.2026	ARKAYLITE ELECTICALS PVT LTD VS ANKIT KUMAR	SUNIL KUMAR VERMA			18.05.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 520/2026	08.10.2026	TUSHAR JAIN VS MANISH A JAIN	SHREYEK GUPTA			07.10.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 528/2026	12.10.2026	KAVITA VS DESH RAJ	SHEKHAR AGGARWAL			08.08.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 532/2026	13.10.2026	AM/S APOLLO PIPES LIMITED VS M/S PARWATI TRADING	NAVDEEP KUMAR			12.10.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 533/2026	15.10.2026	PRADEEP KUMAR VS SAHIB KUNWAR JEET SINGH	MOMIN KHAN			13.10.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 535/2026	16.10.2026	STATE BANK OF INDIA VS ROSHANIBEN PANKAJ BHAI NAINAMA	SUCHITA DIXIT			14.10.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 536/2026	16.10.2026	CFC CARRIERS PVT LTD VS AARMA INDIA RUDRAPUR	ABHISHEK MANHAS			10.04.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 538/2026	122.10.2026	M/S RAJDHANI ENTERPRISES VS REETA BHAYAN & ANR	RAJNI KANT			24.11.2023
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 545/2026	30.10.2026	FRICTION TECH AUTO VS BALAJI ENTERPRISES	AMIT CHAUDHARY			27.10.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 547/2026	31.10.2026	M/S MERIT HEALTHCARE VS CERY PHARMACEUTICALS PVT LTDQ	MAHESH K CHAUDHARY			17.10.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
39	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	Ex - Award by Arb/85/2026	KOTAK MAHINDRA BANK LTD Vs GAURAV SINGH	Monty Singh(P),	9999988060	-	01-10-2026	46219
				COMMERCIAL	Ex - Award by Arb/84/2026	KOTAK MAHINDRA BANK LTD Vs CHETAN KUMAR	Monty Singh(P),	9999988060	-	01-10-2026	46219
				COMMERCIAL	CS (COMM)/504/2026	MS SHALINI SHARMA AND ANR Vs MR WASEEM AHMAD	Ankit Mehta(P),	9313700115	LEGALPAWANraffGMAIL.COM	03-10-2026	46293
				COMMERCIAL	CS (COMM)/503/2026	INDIAN BANK Vs MOHD RIZWAN AND ANOTHER	MANOJ KUMAR ARORA(P),	9811125407	anvakil378@gmail.comIN	03-10-2026	46290
40	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	--								
41	SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT,/SH.VINOD YADAV, DISTRICT JUDGE (COMMERCIAL	NORTH-WEST	--								
42	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	--								
43	SH. MOHD. FARRUKH/VACANT COURT OF SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	NORTH	--								
44	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH-WEST	603	Commercial Suit	Counter Claim/27/2026	07-10-2026	ALLORASOFT PVT AND ORS Vs SAHU EXPORTS PVT LTD	STATE(P),	-	-	
			603	Commercial Suit	CS (COMM)/677/2026	01-10-2026	M/S BTC TRADERS PRIVATE LIMITED Vs M/S JMC INFRATECH PRIVATE LIMITED	Jaspreet Singh(P),	98996 41617	jaspreet.law@gmail.com	29.09.2026
			603	Commercial Suit	CS (COMM)/685/2026	05-10-2026	VIVEK RANJAN Vs KIRAN GIRDHAR	Akash Swami(P),	8076132440	abhijeet673@gmail.com	23.09.2026
			603	Commercial Suit	CS (COMM)/693/2026	07-10-2026	Punjab National Bank Vs SURJEET SINGH	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv@gmail.com	28.09.2026
			603	Commercial Suit	CS (COMM)/694/2026	07-10-2026	X Vs Y	Navlin Swain(P),	9999093893	eludication.legal@outlook.com	31.03.2026
			603	Commercial Suit	CS (COMM)/696/2026	08-10-2026	Upgrid Solutions Private Limited Vs Abhishek Yadav Sole Proprietor Abhishek Yadav EV Point	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	21.09.2026
			603	Commercial Suit	CS (COMM)/697/2026	08-10-2026	Upgrid Solutions Private Limited Vs Shafaq Ali Sole Proprietor of Husnain Enterprises	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	21.09.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			603	Commercial Suit	CS (COMM)/698/2026	08-10-2026	Upgrid Solutions Private Limited Vs Vikram Singh Sole Proprietor of Garima Charging Point	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	21.09.2026
			603	Commercial Suit	CS (COMM)/699/2026	08-10-2026	XXXXX Vs YYYYY	Navlin Swain(P),	9999093893	eludication.legal@outlook.com	06.10.2026
			603	Commercial Suit	CS (COMM)/700/2026	08-10-2026	PUNJAB NATIONAL BANK Vs UMESH KUMAR	VED PRAKASH(P),	9711900673	VSRADVISORS@GMAIL.COM	30-09-2026
			603	Commercial Suit	CS (COMM)/703/2026	09-10-2026	Lotus Techsol Private Limited Vs Suviksha Engineering Private Limited	SWATI MEHTA(P),	7838393940	swaty@zealattorneys.com	07.10.2026
			603	Commercial Suit	CS (COMM)/710/2026	12-10-2026	The Supreme Industries Ltd Vs Amit Kumar	Gautam Bhasin(P),	9999093893	eludication.legal@outlook.com	06.10.2026
			603	Commercial Suit	CS (COMM)/715/2026	13-10-2026	CANARA BANK Vs RINKI	CHITRA MALHOTRA(P),	9212888057	chitramalhotrasobti@gmail.com	30.09.2026
			603	Commercial Suit	CS (COMM)/721/2026	14-10-2026	VINE ENTERPRISES Vs ZAPZONE ENTERPRISES PRIVATE LIMITED AND ANR	RAJESH KUMAR(P),	9899328383	rklamba65@gmail.com	12.10.2026
			603	Commercial Suit	CS (COMM)/724/2026	16-10-2026	UNION BANK OF INDIA Vs ANSHUL SHUKLA	rajendra yadav(P),	9312046733	yadavrazen@gmail.com	13.10.2026
			603	Commercial Suit	CS (COMM)/725/2026	16-10-2026	RAKESH KUMAR MISHRA AND ANR Vs SHASHA INFOTECH PVT LTD	Nimish Chib(P),	9810823566,	nimishchib@gmail.com	01.10.2026
			603	Commercial Suit	CS (COMM)/726/2026	16-10-2026	Netsarang Computer Inc and Anr Vs Ninestars Information Technologies Private Limited	RISHI PRAKASH(P),	8826232692	rishi000p@gmail.com	12.10.2026
			603	Commercial Suit	CS (COMM)/733/2026	23-10-2026	XXXXX Vs YYYYY	Navlin Swain(P),	9999093893	eludication.legal@outlook.com	27.04.2026
			603	Commercial Suit	CS (COMM)/740/2026	24-10-2026	STATE BANK OF NIDA Vs PAWAN	Vinay Kumar(P),	7982275426	kumarvinay.65@gmail.com	---
			603	Commercial Suit	CS (COMM)/741/2026	24-10-2026	CANARA BANK Vs SHIV CHARAN SINGH	ANUJ AGARWAL(P),	9999490798	advocateanujagarwal@yahoo.com	17.10.2026
			603	Commercial Suit	CS (COMM)/744/2026	27-10-2026	XXXXX Vs YY	aastha sharma(P),	9999093893	eludication.legal@outlook.com	21.10.2026
			603	Commercial Suit	CS (COMM)/755/2026	31-10-2026	PUNJAB NATIONAL BANK Vs SATINDER SINGH	Raghav Sharma(P),	9711900673	VSRADVISORS@GMAIL.COM	14.10.2026

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45	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/ SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	CS (COMM)/679/2026	01-10-2026	Punjab National Bank Through Its Attorney Amit verma Vs ANITA GUPTA	AVADHESH KUMAR SHAKYA(P),	9810362626	akashkya01@gmail.com	23/09/26
			613	Commercial Suit	CS (COMM)/678/2026	01-10-2026	Adroit Shipping Company Vs Incygys Automation Pvt Ltd	Harpreet Kaur(P),	9821166737	advharpreetkaur25@gmail.com	24/09/26
			613	Commercial Suit	CS (COMM)/680/2026	03-10-2026	sanjogita agarwal Vs Lal Sons	Naveen Kumar(P),	9818121381	service@smartlegal.in	29/09/26
			613	Commercial Suit	CS (COMM)/682/2026	03-10-2026	Ramayad Media Tech Edu Consultanat Pvt Ltd Vs Karan Madan	Sadre Alam(P),	9958702964	sadrealam92@gmail.com	28/09/26
			613	Commercial Suit	CS (COMM)/701/2026	08-10-2026	Upgrid Solutions Private Limited Vs Asad Khan Sole Proprietor of Buzoo Charging Point	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	31/08/26
			613	Commercial Suit	CS (COMM)/711/2026	12-10-2026	Upgrid Solutions Private Limited Vs DHARMENDRA VAISH	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	31/08/26
			613	Commercial Suit	CS (COMM)/727/2026	16-10-2026	XXXXX Vs YYYYY	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	13/10/26
			613	Commercial Suit	CS (COMM)/736/2026	23-10-2026	Canara Bank Vs Pooja Garments Trading	Prerana Sabharwal(P),	8800313195	parth_tandon28@yahoo.co.in	17/10/26
			613	Commercial Suit	CS (COMM)/737/2026	23-10-2026	Canara Bank Vs Guruji Metals	Prerana Sabharwal(P),	8800313195	parth_tandon28@yahoo.co.in	17/10/26
			613	Commercial Suit	CS (COMM)/742/2026	24-10-2026	XXXXX Vs YYYYY	aastha sharma(P),	9718209970	aastha@thelegist.com	21/10/26
			613	Commercial Suit	CS (COMM)/743/2026	24-10-2026	MS FASHINDIA THROUGH ITS PROPRIETOR MR AMAN MALHOTRA Vs Ms Baby Basket Through its ProprietorMr Kanwarpreet Singh	Sahil Khurana	8851133724	sahilkhurana.advocate@gmail.com	22/10/26
			613	Commercial Suit	CS (COMM)/753/2026	30-10-2026	MS AVIENCE BIOMEDICALS LIMITED Vs erythro labs	Siddharth Chadha	9999287697	no email	22/10/26
			613	Commercial Suit	Execution (Comm)/366/2026	23-10-2026	East India Transport Agency Vs Proveda marketing India Pvt Ltd	Sanjay Kumar(P),	9650410577	sanjay@justtiallaw.com	21/10/26
46	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/674/2026	01-10-2026	FEDEX EXPRESS TRANSPORTATION AND SUPPLY CHAIN SERVICE (INDIA) Vs SHYAMJI E-COMMERCE	MR. SURENDER	8130909187	LITIGATION@SURIO.IN	23.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/676/2026	01-10-2026	SMART PACKAGING Vs AL REHMAN FROZEN FOODS	MR. VISHAL GARG	98101713021	AJAY815YADAV@GMAIL.COM	24.09.2026

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			614	ARBITRATION	OMP (I) (COMM.)/3392/2026	01-10-2026	TOYOTA FINANCIAL SERVICES Vs AVNEESH KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3393/2026	01-10-2026	TOYOTA FINANCIAL SERVICES Vs MANN SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3394/2026	01-10-2026	TOYOTA FINANCIAL SERVICES Vs SALEEM	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3395/2026	01-10-2026	TOYOTA FINANCIAL SERVICES Vs SHRI SHYAM TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3396/2026	01-10-2026	SURYODAY SMALL FINANCE BANK Vs SURYA MINING AND LOGISTIC	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3401/2026	01-10-2026	SURYODAY SMALL FINANCE BANK Vs DIPTIMAYEE BARIK	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3403/2026	01-10-2026	SURYODAY SMALL FINANCE BANK Vs MANAS JALA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3405/2026	01-10-2026	SURYODAY SMALL FINANCE BANK Vs PRAKASH JAYASWAL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3406/2026	01-10-2026	SURYODAY SMALL FINANCE BANK Vs MANOJ KUMAR JADAB	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3407/2026	01-10-2026	SURYODAY SMALL FINANCE BANK Vs SUDARSHAN PRASAD	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3408/2026	01-10-2026	SURYODAY SMALL FINANCE BANK Vs RANJIT BARMAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3409/2026	01-10-2026	SURYODAY SMALL FINANCE BANK Vs PRADIPTA KUMAR OJHA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3410/2026	01-10-2026	SURYODAY SMALL FINANCE BANK Vs HIRANYA GHANA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/333/2026	03-10-2026	CENTRAL BANK OF INDIA Vs RAHUL KUMAR	MR. A.R.. VERMA	9810516149	ASHA_RAMANVERMA@HOTMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/334/2026	03-10-2026	JD CARGO MOVERS Vs RS Seven life style	MR. NAVEEN GAHLOT	9999977737	ADV.NAVEENGAHLOT@GMAIL.COM	NA

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			614	COMMERCIAL SUIT	CS (COMM)/683/2026	03-10-2026	PUNJAB NATIONAL BANK Vs RAMESH KUMAR	MR. PARAS AGGARWAL	9810600656	PARASAGGARWALADV@GMAIL.COM	28.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/686/2026	06-10-2026	SINGH PROCESS Vs RIJUL INTERNATIONAL	MS. NIDHI DUBEY	8851032508	DUBEY.NIDHIADV@GMAIL.COM	28.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/689/2026	06-10-2026	Subodh Dass Vs Yogesh Pant	MR. SURENDER SINGH	9899445060	SURENDERSINGH.ADV@GMAIL.COM	30.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/690/2026	06-10-2026	PUNJAB NATIONAL BANK Vs TUSHAR NARANG	MR. VED PRAKASH	9711900673	VSRADVISIORS@GMAIL.COM	01.10.2026
			614	MISCELLANEOUS	MISC DJ ADJ/933/2026	07-10-2026	SANJAY BHASIN Vs PRITHVI DUTT SHARMA	MR. PUSHPENDER KUMAR	9873111052	CHAUDHARY.PUSHPENDER@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3440/2026	07-10-2026	PIRAMAL FINANCE Vs MOHIT DAHIYA	MR. ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/340/2026	08-10-2026	trugen Pharmaceuticals Vs Delius Pharmaceuticals	MR. PRANSHU GOSAIN	9811024653	PRANSHUGOSAIN13@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/343/2026	08-10-2026	SUBHASH CHANDER Vs DUSHYANT TANDON	MR. DHANANJAY KR SINGH	9871185290	ADV.DHANANJAYKR@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3474/2026	10-10-2026	KOTAK MAHINDRA BANK Vs MAINPAL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3475/2026	10-10-2026	KOTAK MAHINDRA BANK Vs KRISHAN KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3476/2026	10-10-2026	KOTAK MAHINDRA BANK Vs GULSHER NOOR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3477/2026	10-10-2026	KOTAK MAHINDRA BANK Vs MOHD DANISH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3478/2026	10-10-2026	KOTAK MAHINDRA BANK Vs ARIF	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/709/2026	12-10-2026	THE SUPREME INDUSTRIES Vs NARESH KUMAR MITTAL	MR. GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	08.06.2026
			614	ARBITRATION	OMP (I) (COMM.)/3479/2026	12-10-2026	KOTAK MAHINDRA BANK Vs DUJANA PUBLIC SCHOOL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (I) (COMM.)/3480/2026	12-10-2026	KOTAK MAHINDRA BANK Vs BRAJESH KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3481/2026	12-10-2026	KOTAK MAHINDRA BANK Vs SANDEEP KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3482/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA Vs SARDHA TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3483/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA Vs ANIS ALVI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3484/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA Vs RISHI PAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3485/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA Vs SONU KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3486/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA Vs JAY KRISHNA SAI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3496/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA Vs PANKAJ GOGOI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3497/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA Vs RAHUL TANWAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3498/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA Vs SANJAY KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3514/2026	12-10-2026	SURYODAY SMALL FINANCE BANK Vs AJAYA KUMAR BEHERA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3515/2026	12-10-2026	SURYODAY SMALL FINANCE BANK Vs BHAGIRATHA BARIK	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3516/2026	12-10-2026	SURYODAY SMALL FINANCE BANK Vs KUNA RANA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3517/2026	12-10-2026	SURYODAY SMALL FINANCE BANK Vs SK JAHANGIR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3518/2026	12-10-2026	KOTAK MAHINDRA BANK Vs OMVEER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (I) (COMM.)/3519/2026	12-10-2026	KOTAK MAHINDRA BANK Vs DHARMENDRA SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3520/2026	12-10-2026	KOTAK MAHINDRA BANK Vs SANTOSH KUMAR PANDEY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3521/2026	12-10-2026	KOTAK MAHINDRA BANK Vs JASWANT	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3522/2026	12-10-2026	KOTAK MAHINDRA BANK Vs AJAY SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3523/2026	12-10-2026	KOTAK MAHINDRA BANK Vs POONAM SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3524/2026	12-10-2026	KOTAK MAHINDRA BANK Vs POONAM SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3525/2026	12-10-2026	KOTAK MAHINDRA BANK Vs SHIVDANT	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/716/2026	13-10-2026	CANARA BANK Vs ANUP	MS. CHITRA MALHOTRA	9212888057	CHITRAMALHOTRASOBTI@GMAIL.COM	10.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/719/2026	14-10-2026	PUMA SE Vs ASHOK KUMAR	MR. GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	08.06.2026
			614	COMMERCIAL SUIT	CS (COMM)/720/2026	14-10-2026	SAHARA ENGINEERS AND CONSULTANTS Vs BIKUTA IT SOLUTION	MR. KARAMVEER TOKAS	9899100076	AD.KARAMVEER@GMAIL.COM	30.09.2026
			614	EXECUTION	Execution (Comm.)/350/2026	15-10-2026	ENGICON ENGINEERING Vs HARJI ENGINEERING WORKS	MR. NAND KISHORE	9868959937	NKSHARMA.ADV134@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/351/2026	15-10-2026	SHAMBHU AGRAWAL Vs GLOBUS HOLIDAYS	MR. ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	NA
			614	EXECUTION	Execution (Comm.)/352/2026	15-10-2026	BEE LOGISTICS SCM Vs Tan Prints India	MR. D.P. BHATIA	9811191766	DPBHATIA123@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/353/2026	15-10-2026	AVIENCE BIOMEDICALS LIMITED Vs Scientific and Chemicals	MR. SIDHARTH CHADHA	9999287697	SNTBHU511@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/354/2026	15-10-2026	KOTAK MAHINDRA PRIME I TD Vs ANU	MR. ANKESH MAURYA	9005694125	CODELEGALCONSULTANTS@GMAIL.COM	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	COMMERCIAL SUIT	CS (COMM)/723/2026	15-10-2026	SKL PRINTPACK LLP Vs AOOLA GLOBAL	MS. SHRISTI MISHRA	9873244750	ADVOCATESHRISTI_MISHRA@GMAIL.COM	24.09.2026
			614	MISCELLANEOUS	MISC DJ ADJ/952/2026	15-10-2026	QUICKSHIP GLOBAL EXPRESS Vs ALL WORLD CARGO LOGISTICS SERVICES	MR. ASHISH BANSAL	8750998800	ADVOCATEASHISH91@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/729/2026	16-10-2026	PUMA SE Vs ASHOK KUMAR	MR. GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	10.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/730/2026	17-10-2026	PUNJAB NATIONAL BANK Vs SANDEEP SINGH	MR. RAGHAV SHARMA	9717610124	VSRADVISIORS@GMAIL.COM	14.10.2026
			614	COMMERCIAL SUIT	CS (COMM)/731/2026	17-10-2026	SATYA PRAKASH SHOKEEN Vs VIPIN SHOKEEN	MS. YASHSAVI SHARMA	9971117715	MAIL@BLACKCOATCOUNSELS.IN	01.10.2026
			614	ARBITRATION	OMP (I) (COMM.)/3563/2026	23-10-2026	KOTAK MAHINDRA PRIME Vs SURENDER YADAV	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3564/2026	23-10-2026	KOTAK MAHINDRA BANK Vs SONU TIWARI	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3565/2026	23-10-2026	KOTAK MAHINDRA BANK Vs RAJBIR SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3566/2026	23-10-2026	KOTAK MAHINDRA PRIME Vs SANDEEP J	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3567/2026	23-10-2026	KOTAK MAHINDRA BANK Vs DHARAM VEER SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3568/2026	23-10-2026	KOTAK MAHINDRA BANK Vs AJAY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3569/2026	23-10-2026	TOYOTA FINANCIAL SERVICES Vs ANSHU KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3570/2026	23-10-2026	TOYOTA FINANCIAL SERVICES Vs RAKESH KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3571/2026	23-10-2026	TOYOTA FINANCIAL SERVICES Vs MUKESH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3572/2026	23-10-2026	TOYOTA FINANCIAL SERVICES Vs BALBIR SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	COMMERCIAL SUIT	CS (COMM)/739/2026	24-10-2026	BANK OF BARODA Vs ROOP NARAIN	MS. DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	16.10.2026
			614	EXECUTION	Execution (Comm.)/369/2026	27-10-2026	SUNDARAM FINANCE Vs SAAVI BUILDINGS MATERIALS SUPPLIER	MS. MANISHA BARUAH	8826750777	MANISHABARUAHLEGAL@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/371/2026	28-10-2026	Dilpat Singh deceased through LRs Vs National Highways Authority of India	MR. AKASH NAGAR	9999747409	AN@AKASHNAGAR.COM	NA
			614	EXECUTION	Execution (Comm.)/372/2026	28-10-2026	KOTAK MAHINDRA PRIME LTD Vs DHIRENDRA KUMAR JHA	MR. ANKESH MAURYA	9005694125	CODELEGALCONSULTANTS@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/373/2026	28-10-2026	KOTAK MAHINDRA PRIME LTD Vs JAVED HUSSAIN	MR. ANKESH MAURYA	9005694125	CODELEGALCONSULTANTS@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/374/2026	28-10-2026	KOTAK MAHINDRA PRIME LTD Vs PAYAL BHARDWAJ	MR. ANKESH MAURYA	9005694125	CODELEGALCONSULTANTS@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/747/2026	28-10-2026	PASSERINE WEALTH SOLUTIONS Vs SITA RAM AGGARWAL	MR. AYUSH	7838081949	PANKHI27@GMAIL.COM	23.10.2026
			614	ARBITRATION	OMP (I) (COMM.)/3584/2026	28-10-2026	KOTAK MAHINDRA BANK Vs SUKHDEV SOKARTARRAM	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3585/2026	28-10-2026	KOTAK MAHINDRA BANK Vs VIKASH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3586/2026	28-10-2026	KOTAK MAHINDRA BANK Vs PAWAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3587/2026	28-10-2026	KOTAK MAHINDRA BANK Vs SONU SHUBHAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3588/2026	28-10-2026	KOTAK MAHINDRA BANK Vs WAJID CHOUDHARY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/750/2026	29-10-2026	PUNJAB NATIONAL BANK Vs NEELIMA NIRANKARI	MR. RAGHAV SHARMA	9717610124	VSADVISIORS@GMAIL.COM	24.10.2026
			614	COMMERCIAL SUIT	CS (COMM)/751/2026	29-10-2026	UNION BANK OF INDIA Vs RKC KITCHEN	MR. ROHTASH KUMAR	9869750997	RKJASORIA26@GMAIL.COM	23.10.2026
			614	ARBITRATION	OMP (I) (COMM.)/3590/2026	29-10-2026	KOTAK MAHINDRA BANK Vs SHIMBHU SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (I) (COMM.)/3591/2026	29-10-2026	TOYOTA FINANCIAL SERVICES Vs JILE SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3592/2026	29-10-2026	TOYOTA FINANCIAL SERVICES Vs KANWAL JEET SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3593/2026	29-10-2026	TOYOTA FINANCIAL SERVICES Vs AKANSHA KOTHARI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3594/2026	29-10-2026	TOYOTA FINANCIAL SERVICES Vs MANJIT KAUR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3595/2026	29-10-2026	TOYOTA FINANCIAL SERVICES Vs VINAY ARORA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3596/2026	29-10-2026	TOYOTA FINANCIAL SERVICES Vs TARA DEVI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3597/2026	29-10-2026	TOYOTA FINANCIAL SERVICES Vs SIMA M	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3598/2026	29-10-2026	TOYOTA FINANCIAL SERVICES Vs VIVEK SINGH RAJPUROHIT	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/3599/2026	29-10-2026	TOYOTA FINANCIAL SERVICES Vs CABME INDIA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/375/2026	30-10-2026	Sunstar Enterprises Vs Uma Enterprises	MR. SAMEER SIDHAR	9999918302	METROPOLITIANLEGAL.DATES@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/754/2026	31-10-2026	Union Bank of India Vs SECURE AFFILATE MEDIA	MR. DHANANJAY KR SINGH	9711343590	ADVOCATESHYAMJHA@GMAIL.COM	13.10.2026
47	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	CS (COMM)	675/2026	01-10-2026	Ms Gonsai Logistics Pvt Ltd through its Director Sh Pankaj Mehndiratta Vs Ms International Logistics Services Through its Proprietor Sh Bijendra Narayan Rai	RAKESH KUMAR SHARMA	9868040826	sharmarakeshadv1@gmail.com	26.09.2026
			509	OMP (I) (COMM.)	3391/2026	01-10-2026	PIRAMAL FINANCE LTD Vs Pradip Sharma	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	
			509	CS (COMM)	684/2026	03-10-2026	PUNJAB NATIONAL BANK Vs RUBY BHARTI	PARAS AGGARWAL	9810600656	parasaggarwaladv@gmail.com	28.09.2026
			509	Execution (Comm.)	335/2026	05-10-2026	THE SUPREME INDUSTRIES LTD Vs SAMRA ENGINEERS AND PROJECTS PVT LTD AND ORS	NATWAR RAI	9818906064		

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			509	CS (COMM)	687/2026	06-10-2026	Upgrid Solutions Private Limited Vs Shamim Akram Sole Proprietor of Shamim Akram Charging Station	RUPESH GUPTA/KRITIKA TUTEJA	9643008880	contact@aaalegal.pro	26.08.2026
			509	CS (COMM)	688/2026	06-10-2026	Upgrid Solutions Private Limited Vs Sachin Yadav Sole Proprietor Sachin Yadav EV Charging Point	RUPESH GUPTA/KRITIKA TUTEJA	9643008880	contact@aaalegal.pro	21.09.2026
			509	CS (COMM)	691/2026	06-10-2026	Punjab National Bank Vs Sunil Light Prop of Veer enterprises	ARUN BHARDWAJ	9899138242, 9999337580	arunbhardwaj1206@gmail.com	29.09.2026
			509	OMP (I) (COMM.)	3438/2026	06-10-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs AMEEN YUNUS DOSANI 7076	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	
			509	OMP (I) (COMM.)	3439/2026	06-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANISHA PANWAR 0470	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	
			509	Execution (Comm.)	339/2026	07-10-2026	CENTRAL BANK OF INDIA Vs VINOD AND ORS	A.R. VERMA	9810516149		
			509	CS (COMM)	692/2026	07-10-2026	THE BRANCH MANAGER, INDIAN BANK AND ANR Vs SONALI	SEVA LAW OFFICES	8527298871	sevalawoffices@gmail.com	05.05.2026
			509	Execution (Comm.)	342/2026	08-10-2026	SUMIT KHURANA Vs PAWAN CHOPRA	ZEST LAW	9810226947	zestlaw438@gmail.com	
			509	OMP (I) (COMM.)	3458/2026	09-10-2026	KOTAK MAHINDRA BANK LIMITED Vs LOKESH KUMAR	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (I) (COMM.)	3459/2026	09-10-2026	KOTAK MAHINDRA BANK LIMITED Vs ANGAD	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (I) (COMM.)	3460/2026	09-10-2026	KOTAK MAHINDRA BANK LIMITED Vs SANDIP KUMAR DUBEY	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (I) (COMM.)	3461/2026	09-10-2026	KOTAK MAHINDRA BANK LIMITED Vs RAMPRAKAS BALVIR	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (I) (COMM.)	3462/2026	09-10-2026	KOTAK MAHINDRA BANK LIMITED Vs RAMKISHOR	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (I) (COMM.)/3463/2026		09-10-2026	KOTAK MAHINDRA BANK LIMITED Vs ROHIT	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (I) (COMM.)	3487/2026	12-10-2026	KOTAK MAHINDRA BANK LIMITED Vs RAHUL	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	

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			509	OMP (COMM.) (I)	3488/2026	12-10-2026	KOTAK MAHINDRA BANK LIMITED Vs SHYAM KISHOR	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.) (I)	3489/2026	12-10-2026	KOTAK MAHINDRA BANK LIMITED Vs SHATROHAN SINGH	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.) (I)	3490/2026	12-10-2026	KOTAK MAHINDRA BANK LIMITED Vs SHYAM DULARI	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.) (I)	3495/2026	12-10-2026	KOTAK MAHINDRA BANK LIMITED Vs SATYANSHU TRIPATHI	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.) (I)	3507/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIDHARTH PAL 4446	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	
			509	OMP (COMM.) (I)	3508/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANTOSH RATHORE 3010	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	
			509	OMP (COMM.) (I)	3509/2026	12-10-2026	YES BANK LIMITED Vs AJAY KUMAR	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	
			509	OMP (COMM.) (I)	3510/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHAY G 0265	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	
			509	OMP (COMM.) (I)	3511/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANINDERJEET SINGH 0791	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	
			509	OMP (COMM.) (I)	3513/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PUSPA SAIKIA 7154	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	
			509	Execution (Comm.)	345/2026	13-10-2026	CANARA BANK Vs BHUMI SHARMA AND ORS	SUMIT VIRMANI	9873245548		
			509	CS (COMM)	718/2026	13-10-2026	Netsarang Computer Inc and Anr Vs Six Dee Telecom Solutions Private Limited	AMEY PARAB/RISHI PRAKASH	826292602, 874298848	rishi0009p@gmail.com	11.10.2026
			509	CS (COMM)	722/2026	14-10-2026	Vikas Sachdeva Proprietor of Capital Gases Vs Tecnicas Solution Private Limited	N.K. SHARMA	8178925937, 9999204626	advocatenk393@gmail.com	12.10.2026
			509	OMP (COMM.) (I)	3532/2026	14-10-2026	KOTAK MAHINDRA PRIME LIMITED Vs SHIVAM SHARMA	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.) (I)	3544/2026	15-10-2026	KOTAK MAHINDRA BANK LTD Vs NASHIR	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	OMP (I) (COMM.)	3545/2026	15-10-2026	KOTAK MAHINDRA BANK LTD Vs INDRADEV YADA	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (I) (COMM.)	3546/2026	15-10-2026	KOTAK MAHINDRA BANK LTD Vs RAKESH KUMAR	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	CS (COMM)	728/2026	16-10-2026	U B Designs Vs Vansh Arora	KSHITIJA PALIWAL	35833013		06.10.2026
			509	OMP (I) (COMM.)	3548/2026	16-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHIT MITTAL 0233	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	
			509	OMP MISC. (COMM.)	3/2026	17-10-2026	PURNIMA SAINI Vs BSES RAJDHANI POER LTD				
			509	OMP (I) (COMM.)	3558/2026	17-10-2026	KOTAK MAHINDRA BANK LTD Vs MEENA DEVI	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (I) (COMM.)	3559/2026	17-10-2026	KOTAK MAHINDRA BANK LTD Vs ANUP	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (I) (COMM.)	3560/2026	17-10-2026	KOTAK MAHINDRA BANK LTD Vs MANORMA	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	CS (COMM)	732/2026	22-10-2026	Ashwani kumar Vs Pratik dairy	DHARMENDRA K. YADAV	9650508945	advdk.yadav79@gmail.com	13.10.2026
			509	CS (COMM)	734/2026	23-10-2026	Upgrid Solutions Private Limited Vs Babu Lal Sharma Sole Proprietor Babu Charging Station	RUPESH GUPTA/KRITIKA TUTEJA	9643008880	contact@aaalegal.pro	01.10.2026
			509	CS (COMM)	735/2026	23-10-2026	Canara Bank Vs AVS ISPAT Enterprises	PARTH DHANANJAY TANDON	8800313195	parth_tandon28@yahoo.co.in	
			509	CS (COMM)	738/2026	23-10-2026	Om Sai Enterprises Vs Mourya Pan Store and Others	RAJAT MANCHANDA	9899850805		19.10.2026
			509	MISC DJ ADJ	986/2026	24-10-2026	DURGA DATT SHARMA Vs LAXMI	DALIP SINGH	9810197092	dsadv13@gmail.com	
			509	Execution (Comm.)	367/2026	27-10-2026	KOTAK MAHINDRA PRIME LTD Vs NARENDER KUMAR AND ORS	CODE LEGAL CONSULTANTS	9310817303	codelegalconsultants@gmail.com	
			509	Execution (Comm.)	368/2026	27-10-2026	KOTAK MAHINDRA PRIME LTD Vs NIWAS KUMAR	ANKESH MAURYA	90056941215	codelegalconsultants@gmail.com	

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			509	Execution (Comm.)	370/2026	28-10-2026	NIRAJ JAIN Vs M/S AMBA AIRCOOL AND ORS				
			509	CS (COMM)/	745/2026	28-10-2026	Ms Tridev Automation Private Limited Vs Ms Dev Infosol	ARJUN GOEL, PARTH BATHLA	8447630863	legumpresidium@gmail.com	22.10.2026
			509	CS (COMM)	746/2026	28-10-2026	Ms Stark Engineers Vs Ms Kvik Infotel Pvt Ltd	ARJUN GOEL, PARTH BATHLA	8447630863	legumpresidium@gmail.com	22.10.2026
			509	CS (COMM)	748/2026	29-10-2026	MS PANADIUM DESIGN PRIVATE LIMITED THROUGH ITS DIRECTOR MR SHIV KUMAR Vs Ms STUDIO SPAN DESIGNS LLP	LALIT KUMAR	9971759150	adv.lalitkumar2010@gmail.com	14.10.2026
			509	CS (COMM)	749/2026	29-10-2026	PUNJAB NATIONAL BANK Vs HARI CHAND	VSR ADVISORS	9711900673	vsradvisors@gmail.com	09.10.2026
			509	OMP (I) (COMM.)	3589/2026	29-10-2026	KOTAK MAHINDRA BANK LTD Vs VEERBHADRA SUDAMA SINGH	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	MISC DJ ADJ	999/2026	30-10-2026	PERFECT CONNECT LOGISTIC PVT LTD Vs BLUE MARINE FREIGHT FORWARDERS PVT LTD	SANJANA	9717410991	sanjanaakhileshsingh333@gmail.com	
			509	OMP (I) (COMM.)	3604/2026	30-10-2026	PIRAMAL FINANCE LTD Vs AMAN JAISWAL	S.D. JAIN	9910076176	sambhav@sdjainlaw.com	
			509	OMP (I) (COMM.)	3605/2026	30-10-2026	PIRAMAL FINANCE LTD Vs BRIJ MOHAN BHARDWAJ	S.D. JAIN	9910076176	sambhav@sdjainlaw.com	
			509	OMP (I) (COMM.)	3606/2026	30-10-2026	PIRAMAL FINANCE LTD Vs SUAIB KURAISHI	S.D. JAIN	9910076176	sambhav@sdjainlaw.com	
			509	OMP (I) (COMM.)	3607/2026	30-10-2026	PIRAMAL FINANCE LTD Vs ATUL BALCHAND HIWALE	S.D. JAIN	9910076176	sambhav@sdjainlaw.com	
			509	OMP (I) (COMM.)	3608/2026	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAHID ALI 9264	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	
			509	OMP (I) (COMM.)	3609/2026	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JOGINDER SINGH 1341	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	
			509	OMP (I) (COMM.)	3610/2026	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SABIR ALI 1840	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	
			509	OMP (I) (COMM.)	3611/2026	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YASHWANT PRASAD 6867	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	OMP (I) (COMM.)	3612/2026	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DAMODAR SHARMA 5345	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	
			509	OMP (I) (COMM.)	3613/2026	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATNAM SINGH 5570	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	
			509	OMP (I) (COMM.)	3614/2026	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KANCHAN DHARA 5514	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	
			509	OMP (I) (COMM.)	3615/2026	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARDEEP KUMAR JUNEJA 7755	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	
TOTAL					781						